



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)**MINUTES OF THE NORMS COMMITTEE- V****MEETING No.** NC/5/MEET/Nov/202223/17**DATED:** 14/12/2022Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Nov/202223/17 dated 14/12/2022 of Norms Committee - V for the year 2022-23 was held on 14/12/2022 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
2	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	Directorate General of Foreign Trade, Delhi
3	Kuldeep Singh,Technical Authority	Technical Consultant,DGFT
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT
5	NAND Lal,Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Nov/202223/17
Case Status	Case Rejected
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00233292AM22
RA File Number	052404000455 AM21
Licence No and Date	0511000768/null
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and noted that due to some technical problem in system, norms file is inadvertently generated by system itself. Therefore committee decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	2 / NC/5/MEET/Nov/202223/17
Case Status	Case Rejected
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00233476AM22
RA File Number	052404000454 AM21
Licence No and Date	0511000025/null
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and noted that due to some technical problem in system, norms file is inadvertently generated by system itself. Therefore committee decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	3 / NC/5/MEET/Nov/202223/17
Case Status	Case Rejected
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00233665AM22
RA File Number	072404000234 AM21
Licence No and Date	0711000014/null
Norms Committee Decision:	

The Committee considered the case as per agenda along-with other relevant papers and noted that due to some technical problem in system, norms file is inadvertently generated by system itself. Therefore committee decided to close this case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	NSB TECHNOLOGIES
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00000424AM23
RA File Number	072404000171 AM15
Licence No and Date	0710106576/27/08/2014
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no 41/84-ALC3/2014 date 12.02.2015 due to non-submission of CAD, Image and measurement chart of the export product. The firm has informed vide e-mail dated 08.11.2022 that RA- Bangalore has issued adjudication order for this authorization. Accordingly, NC sent an email dated 11.11.2022 to RA Bangalore and requested to provide complete information regarding adjudication and action taken by RA- Bangalore. RA-Bangalore's reply is still awaited. Therefore, committee decided to wait for RA's reply.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	5 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	VARAHAMURTI FLEXIRUB INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	018505000198AM19
RA File Number	052404000583 AM19
Licence No and Date	0510409344/15/01/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the following information:</p> <ol style="list-style-type: none"> 1. Complete manufacturing process along with stage wise wastage 2. Complete calculation regarding requirement of inputs per piece of export item in terms of weight along with net contents in exports. 3. Indicate the usage of black cotton felt along with justification for wastage claimed. 4. Latex is sought in numbers, whether it is in sheet form or else? Indicate the usage and size specification of Latex. <p>The committee also noted that firm has requested for 30 days more to furnish the requisite information. The</p>	

committee decided to accept the firm's request and wait for their reply to process the case for fixation of norms.

The case stands deferred for re-listing.

Case No.	6 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00002586AM23
RA File Number	052304000482 AM19
Licence No and Date	0510409566/04/02/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm had requested for revision of wastage from 1% to 3% and representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. They are advised to support their claim with small video for manufacturing process with stage-wise wastage explained together with a flow chart of the process giving stage wise wastage with justification.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	7 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	SAHU EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00002285AM23
RA File Number	052404000577 AM20
Licence No and Date	0510412953/18/12/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to appear before NC for personal hearing through video conferencing. The committee also noted that the firm has requested vide email to grant another date for personal hearing. The committee went through the request submitted in this case and decided to defer the case and call the firm for another PH in next NC meeting.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	8 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00002587AM23

RA File Number	052304000074 AM21
Licence No and Date	0510414605/10/07/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm had requested for revision of wastage from 1% to 3% and representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. They are advised to support their claim with small video for manufacturing process with stage-wise wastage explained together with a flow chart of the process giving stage wise wastage with justification.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	9 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00002924AM23
RA File Number	022404000058 AM21
Licence No and Date	0210210038/13/08/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for fixation of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and noted that weight of fabric used in making the garment is higher than the weight of input fibre. Based on recommendation of technical authority, committee decided to ask the firm to furnish the weight of export product in kg.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	10 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00000928AM23
RA File Number	062404000047 AM21
Licence No and Date	0610039637/08/10/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p>	

Taking cue from G-25, following norms are recommended;

Export Item 1: Ladies Riding boots Made of Leather (Long Boots)

Qty.: 8000 nos

Import Items:

S. No.	Item Description	U O M	Qty. Recommended
1	Hydraguard Sealing Tape Polyester, Width 22 mm	Meter	Net to net
2	Elastic Tape Polyester 71% + elastic gore 29%, Width 16"	Meter	Net +1%
3	Snap Fasteners T.C. Brass/ Alloy	-	Deleted not imported
4	PU Lining surface coating 100% PU, Backing 100% non-woven	-	Deleted not imported
5	100% Polyester Knitted Dyed Fabric GSM 300 to 400 +/-10% Polyester fabric laminated with PU foam and Trycot, width 58"	Square foot	4.25 x8000=34000
6	Synthetic Microfiber Leather, surface coating 100% PU, backing 100% nylon (Width 1.4 m and GSM 950)	Meter	Net to net
7	Rubber out sole synthetic rubber	Pair	Net to net
	Composite Toe Cap fibre glass, kevlar or carbon fibre	Pair	Net to net
8	Foot bed	-	Deleted not imported

Export Item 2: Ladies Riding boots Made of Synthetic Leather (Long Boots)**Qty.:** 3000 nos**Import Items:**

S. No.	Item Description	U O M	Qty Recommended
1	Hydraguard Sealing Tape Polyester, Width 22 mm	Meter	Net to net
2	Snap Fasteners T.C. Brass/ Alloy	-	Deleted not imported
3	100% Polyester Knitted Dyed Fabric GSM 300 to 400 +/-10% Polyester fabric laminated with PU foam and Trycot, width 58"	Square foot	4.25 x3000=12750
4	Rubber out sole (synthetic rubber)	Pair	Net to net
5	Foot bed	-	Deleted not imported
6.	Pu Synthetic Leather of relevant GSM	Square foot	4.75x3000=14250 or applied qty. whichever is less

Export Item 3: CHILD RIDING BOOTS MADE OF LEATHER**Qty.:** 2500 nos.**Import Items:** *Not recommended**Export Item 4: CHILD RIDING BOOTS MADE OF SYNTHETIC****Qty.:** 2000 nos.

Import Items: *Not recommended

*For export items s. n.- 3,4, the firm has informed that they have not imported any item for the export of the goods.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	11 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	R K INDUSTRIES IV
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	018405000786AM21
RA File Number	042404000107 AM21
Licence No and Date	0410167151/12/10/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to appear before NC for personal hearing through video conferencing. The committee also noted that the firm has requested vide email to grant another date for personal hearing. The committee went through the request submitted in this case and decided to defer the case and call the firm for another PH in next NC meeting.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	12 / NC/5/MEET/Nov/202223/17			
Case Status	Case Approved			
Party Name	KABADI SHANKARSA AND COMPANY			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022			
HQ File Number	HQRNORM APPLY 00033987AM21			
RA File Number	072404000234 AM21			
Licence No and Date	0711000014/09/12/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1	NAPKIN MADE OUT OF FLAX (LINEN) SIZE 45x45 cm	10400 Nos.	100% LINEN FABRIC 7SX7S 34X32 63"	2655 Mtr.

2	TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145x240 cm	16200 Nos.	100% LINEN FABRIC 7SX7S 34X32 65"	29542 Mtr.
3	TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145X320 cm	4080 Nos.	100% LINEN FABRIC 7SX7S 34X32 65"	9870 Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	13 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00001663AM23
RA File Number	07AA04007313 AM21
Licence No and Date	0711000313/19/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following norms are recommended:

Export Product (Sl no-1) : Travel Bag -Back pack (Dell pro BC14) Code: 8NW0J

Quantity : 30,000 Numbers

Imp Sl. No.	Item Description	UOM	Quantity Recommended
1	100% Polyester PVB Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
2	100% Polyester PVB Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
3	100% Polyester PVB Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage

4	100% Polyurethane Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
5	100% Polyester PU Coated Printed Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
6	100% Polyester PVC Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
7	Mesh Fabric (flat)	SQM	Net content + 1 % wastage
8	Warp Pile Fabric Uncut (Velvet fabric)	SQM	Net content + 1 % wastage
9	Warp Knit Fabric Dyed (Neoprene Fabric)	SQM	Net content + 1 % wastage
10	Polyethylene Foam (cross linked)	SQM	Actual + 1% wastage
11	EVA (1 No. per export item)	Nos	Actual + zero wastage
12	EVA (1 No. per export item)	Nos	Actual + zero wastage
13	EVA (1 No. per export item)	Nos	Actual + zero wastage
14	Polypropylene board (1 No. per export item) Relevant thickness	Nos	Net to net
15	Polypropylene board (1 No. per export item) Relevant thickness	Nos	Net to net
16	Zip Fastner (in running linear meter)	MTR	Actual + 1% wastage
17	Zip Fastner (in running linear meter)	MTR	Actual + 1% wastage
18	Zip Fastner (in running linear meter)	MTR	Actual + 1% wastage
19	Zip Fastner (in running linear meter)	MTR	Actual + 1% wastage

20	webbing woven fabric 38mm width in running linear meter	MTR	Actual + 1% wastage
21	webbing woven fabric 25mm width in running linear meter	MTR	Actual + 1% wastage
22	Narrow woven fabrics of Man-made fibre for Binding (22mm width in running linear meter)	MTR	Actual + 1% wastage
23	Narrow woven fabrics of Man made fibre for Sleeve Binding (20mm width in running linear meter)	MTR	Actual + 1% wastage
24	Narrow woven fabrics of Man made fibre for Binding (20mm width in running linear meter)	MTR	Actual + 1% wastage
25	Narrow woven fabrics of Man made fibre for Binding (22mm width in running linear meter)	MTR	Actual + 1% wastage
26	Narrow woven fabrics of Man made fibre for Binding (25mm width in running linear meter)	MTR	Actual + 1% wastage
27	Narrow woven fabrics of Man made fibre for Elastic Binding (22mm width in running linear meter)	MTR	Actual + 1% wastage
28	Polypropylene Rope 3mm width in running linear meter	MTR	Actual + 1% wastage
29	Slide fastner & parts (2 Nos. per export item)	NOS	Net to net
30	Slide fastner & parts (2 Nos. per export item)	NOS	Net to net
31	Slide fastner & parts (3 Nos. per export item)	NOS	Net to net
32	Slide fastner & parts (1 Nos. per export item)	NOS	Net to net
33	Plastic Buckle (1 Nos. per export item)	NOS	Net to net

34	Plastic hook (2 Nos. per export item)	NOS	Net to net
35	Plastic hook (2 Nos. per export item)	NOS	Actual + zero wastage
36	Slide fastner & parts (2 Nos. per export item)	NOS	Net to net
37	Pins (other)	NOS	Net to net
38	Labels of textile materials (1 No. per export item)	NOS	Net to net
39	Labels of textile materials (1 No. per export item)	NOS	Net to net
40	Labels of textile materials(1 No. per export item)	NOS	Net to net
41	Labels of textile materials(1 No. per export item)	NOS	Net to net
42	Paper tag (printed) (1 No. per expor item)	NOS	Net to net

Export Product (Sl no-2) : Travel Bag -Back pack (Dell pro BC15) Code: 7FK8H

Quantity : 25,000 Numbers

Imp Sl. No.	Item Description	UOM	Quantity Recommended
43	100% Polyester PVB Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
44	100% Polyester PVB Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
45	100% Polyester PVB Coated Printed panel Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
46	100% Polyurethane Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage

47	100% Polyester PU Coated Printed Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
48	100% Polyester PVC Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
49	Mesh Fabric (flat) Relevant	SQM	Net content + 1 % wastage
50	Warp Pile Fabric Uncut (Velvet fabric) Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
51	Warp Knit Fabric Dyed (Neoprene Fabric) Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
52	Polyethylene Foam (cross linked)Relevant	SQM	Actual + 1% wastage
53	EVA (1 No. per export item) Relevant	NOS	Net to net
54	EVA (1 No. per export item) Relevant	NOS	Net to net
55	EVA (1 No. per export item) Relevant	NOS	Net to net
56	Polypropylene board (1 No. per export item) Relevant thickness	NOS	Net to net
57	Polypropylene board (1 No. per export item) Relevant thickness	NOS	Net to net
58	Zip Fastner (in running linear meter)	MTR	Actual + 1% wastage
59	Zip Fastner (in running linear meter)	MTR	Actual + 1% wastage
60	Zip Fastner (in running linear meter)	MTR	Actual + 1% wastage
61	Zip Fastner (in running linear meter)	MTR	Actual + 1% wastage
62	webbing woven fabric 38mm width in running linear	MTR	Actual + 1% wastage

	meter		
63	webbing woven fabric 25mm width in running linear meter	MTR	Actual + 1% wastage
64	Narrow woven fabrics of Man made fibre for Binding (22mm width in running linear meter)	MTR	Actual + 1% wastage
65	Narrow woven fabrics of Man made fibre for Sleeve Binding (20mm width in running linear meter)	MTR	Actual + 1% wastage
66	Narrow woven fabrics of Man made fibre for Binding (20mm width in running linear meter)	MTR	Actual + 1% wastage
67	Narrow woven fabrics of Man made fibre for Binding (22mm width in running linear meter)	MTR	Actual + 1% wastage
68	Narrow woven fabrics of Man made fibre for Binding (25mm width in running linear meter)	MTR	Actual + 1% wastage
69	Narrow woven fabrics of Man made fibre for Elastic Binding (22mm width in running linear meter)	MTR	Actual + 1% wastage
70	Polypropylene Rope 3mm width in running linear meter	MTR	Actual + 1% wastage
71	Slide fastner & parts (2 Nos. per export item)	NOS	Net to net
72	Slide fastner & parts (2 Nos. per export item)	NOS	Net to net
73	Slide fastner & parts (3 Nos. per export item)	NOS	Net to net
74	Slide fastner & parts (1 Nos. per export item)	NOS	Net to net
75	Plastic Buckle (1 Nos. per export item)	NOS	Net to net
76	Plastic hook (2 Nos. per export item)	NOS	Net to net

77	Plastic hook (2 Nos. per export item)	NOS	Net to net
78	Slide fastner & parts (2 Nos. per export item)	NOS	Net to net
79	Pins (other)	NOS	Net to net
80	Labels of textile materials (1 No. per export item)	NOS	Net to net
81	Labels of textile materials (1 No. per export item)	NOS	Net to net
82	Labels of textile materials(1 No. per export item)	NOS	Net to net
83	Labels of textile materials(1 No. per export item)	NOS	Net to net
84	Paper tag (printed) (1 No. per expor item)	NOS	Net to net

Export Product (Sl no-3) : Travel bag -Back pack (DellEssentialSleev15) Code: 1271N

Quantity : 5,010 Numbers

Imp Sl. No.	Item Description	UOM	Quantity Recommended
85	Pile Fabric (Lycra Velvet fabric) Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
86	Pile Fabric (Lycra Velvet fabric) Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
87	Warp Pile Fabric Uncut (Velvet fabric) Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
88	Zip Fastner (in running linear meter)	MTR	Actual + 1% wastage

89	Slide fastner & parts (2 No. per export item)	NOS	Net to net
90	Labels of textile materials (1 No. per export item)	NOS	Net to net
91	Paper Card board (1 No. per export item) Relevant	NOS	Net to net
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	14 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00001664AM23
RA File Number	07AA04007057 AM21
Licence No and Date	0711000279/19/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following norms are recommended:

Export Product (Sl no-1) : Travel Bag -Back Pack (Dell Essential 3.0 BC 15) Code: XNR00

Quantity : 15,000 Numbers

Imp Sl. No.	Item Description	UOM	Quantity Recommended
1	100% Polyester PU coated fabric (Logo print) Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
2	100% Polyester PU coated fabric (Main fabric) Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
3	100% Polyester PVC coated fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage

4	100% Polyester PVB Coated Fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
5	100% Polyester PU coated fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
6	100% Polyester PU coated fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
7	webbing woven fabric 38mm width in running linear meter	MTR	Actual + 1% wastage
8	Narrow woven fabrics of Manmade fibre for Binding (25mm width in running linear meter)	MTR	Actual + 1% wastage
9	Zip Fastener (in running linear meter)	MTR	Actual + 1% wastage
10	Plastic hook (1 Nos. per export item)	NOS	Actual + zero wastage
11	Plastic hook (1 Nos. per export item)	NOS	Actual + zero wastage
12	Slide fastner & parts (3 Nos. per export item)	NOS	Actual + zero wastage
13	Labels of textile materials (1 No. per export item)	NOS	Actual + zero wastage
14	Paper tag (printed) (1 No. per expor item)	NOS	Actual + zero wastage

Export Product (Sl no-2) : Travel Bag - Back Pack (Dell Pro Slim BP 15) Code: 6548G

Quantity : 10,000 Numbers

Imp Sl. No.	Item Description	UOM	Quantity Recommended
15	100% Polyester PVB coated fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage

16	100% Polyester PVB coated fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
17	100% Polyurethane coated fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
18	100% Polyester PVB coated fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
19	100% Polyester PU coated printed fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
20	Mesh Fabric	SQM	Net content + 1 % wastage
21	EVA (1 no per export item) (Relevant size)	MTR	Actual + 1% wastage
22	Mesh Fabric	SQM	Net content + 1 % wastage
23	Zip fastner (in running linear meter)	MTR	Actual + 1% wastage
24	Zip fastner (in running linear meter)	MTR	Actual + 1% wastage
25	Webbing woven fabric 32mm width in running linear meter	MTR	Actual + 1% wastage
26	Webbing woven fabric 20mm width in running linear meter	MTR	Actual + 1% wastage
27	Webbing woven fabric 38mm width in running linear meter	MTR	Actual + 1% wastage
28	Webbing woven fabric 13mm width in running linear meter	MTR	Actual + 1% wastage
29	Narrow woven fabrics of manmade fibre for folded elastic binding (22mm width in running linear meter)	MTR	Actual + 1% wastage

30	Narrow woven fabrics of manmade fibre for binding (22mm width in running linear meter)	MTR	Actual + 1% wastage
31	Narrow woven fabrics of manmade fibre for binding (20mm width in running linear meter)	MTR	Actual + 1% wastage
32	Narrow woven fabrics of manmade fibre for binding (25mm width in running linear meter)	MTR	Actual + 1% wastage
33	Narrow woven fabrics of manmade fibre for binding (22mm width in running linear meter)	MTR	Actual + 1% wastage
34	Slider fastner & parts (2 nos per export item)	NOS	Net to net
35	Slider fastner & parts (1 nos per export item)	NOS	Net to net
36	Slider fastner & parts (2 nos per export item)	NOS	Net to net
37	Labels of textile materials (1 no per export item)	NOS	Net to net
38	Labels of textile materials (1 no per export item)	NOS	Net to net
39	Labels of textile materials (1 no per export item)	NOS	Net to net
40	Paper tag (printed) (1 no per export item)	NOS	Net to net

Export Product (Sl no-3) : Travel Bag - Back Pack (Dell Pro Slim BC 15) Code: JTYVV

Quantity : 20,000 Numbers

Imp Sl. No.	Item Description	UOM	Quantity Recommended
41	100% Polyester PVB coated fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
42	100% Polyester PVB coated fabric of relevant	SQM	Net content + 1 % wastage

	GSM as per HS Code		
43	100% Polyurethane coated fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
44	100% Polyester PVB coated fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
45	100% Polyester PU coated printed fabric of relevant GSM as per HS Code	SQM	Net content + 1 % wastage
46	Polyethylene Foam (cross linked)	SQM	Net content + 1 % wastage
47	Mesh Fabric	SQM	Net content + 1 % wastage
48	Zip fastner (in running linear meter)	MTR	Actual + 1% wastage
49	Zip fastner (in running linear meter)	MTR	Actual + 1% wastage
50	Zip fastner (in running linear meter)	MTR	Actual + 1% wastage
51	Webbing woven fabric 38mm width in running linear meter	MTR	Actual + 1% wastage
52	Webbing woven fabric 38mm width in running linear meter	MTR	Actual + 1% wastage
53	Webbing woven fabric 25mm width in running linear meter	MTR	Actual + 1% wastage
54	Narrow woven fabrics of manmade fibre for binding (22mm width in running linear meter)	MTR	Actual + 1% wastage
55	Narrow woven fabrics of manmade fibre for binding (25mm width in running linear meter)	MTR	Actual + 1% wastage
56	Narrow woven fabrics of manmade fibre for	MTR	Actual + 1% wastage

	binding (22mm width in running linear meter)		
57	Narrow woven fabrics of manmade fibre for binding (20mm width in running linear meter)	MTR	Actual + 1% wastage
58	Slider fastner & parts (2 nos per export item)	NOS	Net to net
59	Slider fastner & parts (2 nos per export item)	MTR	Net to net
60	Slider fastner & parts (1 nos per export item)	NOS	Net to net
61	Slider fastner & parts (2 nos per export item)	NOS	Net to net
62	Labels of textile materials (1 no per export item)	NOS	Net to net
63	Plastic Buckle (2 Nos per export item)	NOS	Net to net
64	Plastic Buckle (1 Nos per export item)	NOS	Net to net
65	Plastic Buckle (2 Nos per export item)	NOS	Net to net
66	Labels of textile materials (1 no per export item)	NOS	Net to net
67	Labels of textile materials (1 no per export item)	NOS	Net to net
68	Labels of textile materials (1 no per export item)	NOS	Net to net
69	Paper tag (printed) (1 no per export item)	NOS	Net to net
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	15 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022

HQ File Number	HQRNORM APPLY 00000287AM22
RA File Number	04AA04009489 AM21
Licence No and Date	0411000624/01/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. The Committee went through the details submitted in this case and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	16 / NC/5/MEET/Nov/202223/17
Case Status	Case Rejected
Party Name	ONNI ENTERPRISE LLP
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00000586AM23
RA File Number	02AA04001571 AM22
Licence No and Date	0211000565/19/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and noted that this case was rejected in NC meeting no NC/5/MEET/Mar/202122/19 date 23.03.2022 due to non-submission of requisite information. Now firm has filed ANF 4B for fixation of norms which is applicable for prior fixation/modification in SION. The committee went through the information submitted in this case and decided to reject the case and inform the firms through e-mail for correct steps for filing review for this case to apply proper request for fixation of norms.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	17 / NC/5/MEET/Nov/202223/17
Case Status	Case Rejected
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00003006AM23
RA File Number	04AA04002902 AM22
Licence No and Date	0411000750/03/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and noted that this case was rejected in NC meeting no NC/5/MEET/Apr/202223/3 date 07.06.2022 due to non-submission of requisite information. Now firm has filed ANF 4B for fixation of norms which is applicable for prior fixation/modification in SION. The committee went through the information submitted in this case and decided to reject the case and inform the firms through e-mail for correct steps for filing review for this case to apply proper request for fixation of norms.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	18 / NC/5/MEET/Nov/202223/17
Case Status	Case Rejected
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00003007AM23
RA File Number	04AA04002901 AM22
Licence No and Date	0411000751/03/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and noted that this case was rejected in NC meeting no NC/5/MEET/Apr/202223/3 date 07.06.2022 due to non-submission of requisite information. Now firm has filed ANF 4B for fixation of norms which is applicable for prior fixation/modification in SION. The committee went through the information submitted in this case and decided to reject the case and inform the firms through e-mail for correct steps for filing review for this case to apply proper request for fixation of norms.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	19 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00127157AM22
RA File Number	05AA04042743 AM22
Licence No and Date	0511003389/30/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	20 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	PEARL APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00131324AM22
RA File Number	05AA04050140 AM22
Licence No and	0511003457/05/07/2021

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	BABIES DUNGAREE MADE OF 54 PERCENT COTTON 44 PERCENT POLYESTER 2 PERCENT ELASTANE KNITTED DYED FABRIC (GSM 275 +/-10 PERCENT) AND 100 PERCENT COTTON KNITTED BABIES BODYSUIT (INDIGENOUS) (2 PCS SET GARMENTS PACKED TOGETHER)	4398 Nos.	54 PERCENT COTTON 44 PERCENT POLYESTER 2 PERCENT ELASTANE KNITTED DYED FABRIC (GSM 275 +/-10 PERCENT)	0.531 Sq. Mtr/Pc
2	GIRLS DUNGAREE MADE OF 54 PERCENT COTTON 44 PERCENT POLYESTER 2 PERCENT ELASTANE KNITTED DYED FABRIC (GSM 275 +/-10 PERCENT) AND 100 PERCENT COTTON KNITTED GIRLS BODYSUIT (INDIGENOUS) (2 PCS SET GARMENTS PACKED TOGETHER)	175 Nos.	54 PERCENT COTTON 44 PERCENT POLYESTER 2 PERCENT ELASTANE KNITTED DYED FABRIC (GSM 275 +/-10 PERCENT)	0.531 Sq. Mtr/Pc
3	BABIES BOY DUNGAREE MADE OF 54 PERCENT COTTON 44 PERCENT POLYESTER 2 PERCENT ELASTANE KNITTED DYED FABRIC (GSM 275 +/-10 PERCENT) AND 100 PERCENT COTTON KNITTED BABIES BOY BODYSUIT (INDIGENOUS) (2 PCS SET GARMENTS PACKED TOGETHER)	7015 Nos.	54 PERCENT COTTON 44 PERCENT POLYESTER 2 PERCENT ELASTANE KNITTED DYED FABRIC (GSM 275 +/-10 PERCENT)	0.531 Sq. Mtr/Pc
4	BOYS DUNGAREE MADE OF 54 PERCENT COTTON 44 PERCENT POLYESTER 2 PERCENT ELASTANE KNITTED DYED FABRIC (GSM 275 +/-10 PERCENT) AND 100 PERCENT COTTON KNITTED BOYS BODYSUIT (INDIGENOUS) (2 PCS SET GARMENTS PACKED TOGETHER)	371 Nos.	54 PERCENT COTTON 44 PERCENT POLYESTER 2 PERCENT ELASTANE KNITTED DYED FABRIC (GSM 275 +/-10 PERCENT)	0.531 Sq. Mtr/Pc
5	GIRLS DRESS MADE OF 55 PERCENT METTALISED FIBRE 45 PERCENT POLYESTER KNITTED PRINTED MESH FABRIC (GSM 60 +/-10 PERCENT)	5510 Nos.	OF 55 PERCENT METTALISED FIBRE 45 PERCENT POLYESTER KNITTED PRINTED MESH FABRIC (GSM 60 +/-10 PERCENT)	1.73 Sq. Mtr/Pc

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	21 / NC/5/MEET/Nov/202223/17
Case Status	Case Rejected
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00003009AM23
RA File Number	04AA04013110 AM22
Licence No and Date	0411001084/06/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and noted that this case has already been rejected in NC Meeting no NC/5/MEET/Apr/202223/3/07.06.22. Now, due to some technical problem in system, rejected file is inadvertently added in agenda. Therefore committee decided to reject this case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	22 / NC/5/MEET/Nov/202223/17		
Case Status	Case Approved		
Party Name	CONCEPT CLOTHING PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022		
HQ File Number	HQRNORM APPLY 00138195AM22		
RA File Number	05AA04052043 AM22		
Licence No and Date	0511003633/13/07/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
LADIES TROUSER STYLE NO. 2903/100 MADE OF 55 PERCENT POLYESTER 41 PERCENT WOOL 3 PERCENT ELASTANE 1 PERCENT OTHER FIBRES WOVEN YARN DYED FABRICS WIDTH 145 CMS GSM 235 FLEXIBILITY UP-TO (+)(-) 10 PERCENT IN GSM & FLEXIBILITY UP-TO (+)(-) 3 PERCENT IN	2077 nos.	55 PERCENT POLYESTER 41 PERCENT WOOL 3 PERCENT ELASTANE 1 PERCENT OTHER FIBRES WOVEN YARN DYED FABRICS WIDTH 145 CMS GSM 235 FLEXIBILITY UP-TO (+)(-)10 PERCENT IN GSM AND FLEXIBILITY UP-TO (+)(-) 3 PERCENT IN COUNT	3.20 Sq. Mtr/Pc

COUNT			
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GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	23 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00154989AM22
RA File Number	05AA04067365 AM22
Licence No and Date	0511004030/05/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	24 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	SURI SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00158629AM22
RA File Number	06AA04005581 AM22
Licence No and Date	0611000634/10/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p> <p>Taking cue from G-9, the following norms are recommended:</p> <p>Export item: GENTS LEATHER SAFETY LONG BOOT WITH STEEL TOE CAP AND RUBBER SOLE (CONTAINING STEEL TOE CAP 4000 PRS AND 8000 PCS STICKERS MICROPAC ANTI FUNGAL)</p> <p>Qty.: 4000 Nos.</p> <p>Import Items:</p>	

S.N.	Item Description	Technical Characteristic	UOM	Qty. Recommended
1	FINISHED LEATHER MADE OF COW HIDE	Fireproof leather specifically tanned to make it Fireproof having 2.0-2.2 mm having dimension 200 cm x 90 cm per hide	Sq. Ft	8.0
2	SYNTHETIC LINING (Relevant GSM)	Fireproof lining having dimension 50 x 1.37 mtr made of woven polyester laminated to breathable membrane and nylon knit	Sq. Ft	3.75
3	STEEL TOE CAPS	Protective metal toe cap. Made up of steel.	pairs	Net to net
4	TAPE WIDTH 25MM	Fire proof, Tape is In roll and 1 Roll consist of 160 mtrs		Net +1%
5	COUNTER	Relevant	Sq. Meter	0.014
6	INSOLE	Made of cellulose paperboard having width 1.5 mtr/ sheet	Nos	Net to net
7	STICKERS	Made up of paper and to use to avoid fungal to footwear	Nos	Net to net
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	25 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00165745AM22
RA File Number	05AA04070903 AM22
Licence No and Date	0511004192/18/08/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD mentioning export serial no.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	26 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	JYOTI APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00165784AM22
RA File Number	05AA04070934 AM22
Licence No and Date	0511004195/18/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	Export items	Qty.	Import item	Qty. Recommended
1.	LADIES HOODED DRESS MADE OF 80% NYLON 20% SPANDEX PRINTED KNITTED FABRIC GSM 170 (+/-10%) STYLE NO.502-SH22	600 Nos.	80% NYLON 20% SPANDEX PRINTED KNITTED FABRIC GSM 170 (+/-10%)	2.05 Sq. Mtr/pc
2.	LADIES KAFTAN MADE OF 80% NYLON 20% SPANDEX DYED KNITTED FABRIC GSM 190 (+/-10 %) STYLE NO. 470-CM22	260 Nos.	80% NYLON 20% SPANDEX DYED KNITTED FABRIC GSM 190 (+/-10 %)	3.86 Sq. Mtr/pc
3.	LADIES PLAZO MADE OF 80 PERCENT NYLON 20 PERCENT SPANDEX PRINTED KNITTED FABRIC GSM 170 (+/-10 PERCENT) STYLE NO. 133-CM22	300 Nos.	80 PERCENT NYLON 20 PERCENT SPANDEX PRINTED KNITTED FABRIC GSM 170 (+/- 10 PERCENT)	2.25 Sq. Mtr/pc

4.	LADIES ROMPER MADE OF 80 PERCENT NYLON 20 PERCENT SPANDEX PRINTED KNITTED FABRIC GSM 170 (+/-10 PERCENT) STYLE NO.131-SH22	300 Nos.	80 PERCENT NYLON 20 PERCENT SPANDEX PRINTED KNITTED FABRIC GSM 170 (+/-10 PERCENT)	2.94 Sq. Mtr/Pc
	LADIES ROMPER MADE OF 80 PERCENT NYLON 20 PERCENT SPANDEX PRINTED KNITTED FABRIC GSM 170 (+/-10 PERCENT) STYLE NO. 135-SH22	300 Nos.	80 PERCENT NYLON 20 PERCENT SPANDEX PRINTED KNITTED FABRIC GSM 170 (+/-10 PERCENT)	2.25 Sq. Mtr/Pc
5.	LADIES SWIMSUIT MADE OF 80 PERCENT NYLON 20 PERCENT SPANDEX PRINTED KNITTED FABRIC GSM 190 (+/- 10 PERCENT) ALONG WITH 90 PERCENT POLYESTER 10 PERCENT SPANDEX DYED KNITTED LINING FABRIC GSM 110 (+/- 10 PERCENT) STYLE NO. 674-CA22	240 Nos.	80 PERCENT NYLON 20 PERCENT SPANDEX PRINTED KNITTED FABRIC GSM 190 (+/-10 PERCENT) WITH 90 PERCENT POLYESTER 10 PERCENT SPANDEX DYED KNITTED LINING FABRIC GSM 110 (+/-10 PERCENT)	1.067 Sq. Mtr/Pc 0.64 Sq. Mtr/Pc
6.	LADIES SWIMSUIT MADE OF 80 PCT NYLON 20 PCT SPANDEX PRINTED KNIT FAB GSM 190(+/-10 PCT)AND 80 PCT NYLON 20 PCT SPANDEX DYD KNIT FAB GSM 190(+/-10 PCT ALONGWITH 90 PCT POLY 10 PCT SPANDEX DYD KNIT LINING FAB GSM 110(+/-10 PCT) STY NO.756-SH22,755-SH22	480 Nos.	80 PCT NYLON 20 PCT SPANDEX PRINTED KNIT FAB GSM 190(+/-10 PCT) 80 PCT NYLON 20 PCT SPANDEX DYD KNIT FAB GSM 190(+/-10 PCT) 90 PCT POLY 10 PCT SPANDEX DYD KNIT LINING FAB GSM 110(+/-10 PCT)	1.40 Sq. Mtr/Pc 0.18 Sq. Mtr/Pc 1.05 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	27 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00166441AM22
RA File Number	05AA04071235 AM22
Licence No and	0511004220/19/08/2021

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	28 / NC/5/MEET/Nov/202223/17			
Case Status	Case Approved			
Party Name	GROWEL IMPEX PVT. LTD.			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022			
HQ File Number	HQRNORM APPLY 00169622AM22			
RA File Number	05AA04071811 AM22			
Licence No and Date	0511004292/24/08/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1.	WOMEN SHORT SLEEVES TOP WITH 1 POCKET (WOMEN'S TOP 1)	6230 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDEX WIDTH: 150 CM GSM:200+/-10 %	9642 SQM
2.	MEN SHORT SLEEVES TOP WITH 2 POCKET (MEN'S TOP 1)	510 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDEX WIDTH: 150 CM GSM:200+/-10 %	888 SQM
3.	WOMEN SHORT SLEEVES TOP WITH 6 POCKETS (WOMEN'S TOP 2)	5370 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDEX WIDTH: 150 CM GSM:200+/-10 %	8324SQM
4.	MEN SHORT SLEEVES TOP WITH 3 POCKET (MEN'S TOP 2)	410 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDEX WIDTH: 150 CM GSM:200+/-10 %	714 SQM
5.	WOMEN SHORT SLEEVES TOP	3140 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDEX	4867 SQM

	NOTCH NECK TOP (WOMEN'S TOP 3)		WIDTH: 150 CM GSM:200+/-10 %	
6.	CARGO STRAIGHT LEGS PANTS 6 POCKETS (PANTS BASIC REGULAR) FOR MEN	300 PCS	WOVEN FABRIC 75 PERCENT POLYESTER 19 PERCENT VISCOSE 6 PERCENT SPANDEX	720 SQM
			KNIT FABRIC 88 % POLYESTER 12 % SPANDE	18 SQM
			IDTH: 160 CM GSM: 250+/-10 %	
7.	CARGO STRAIGHT LEGS PANTS 6 POCKETS (PANTS BASIC REGULAR) FOR WOMEN	1060 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDE	2184 SQM
			WIDTH: 150 CM GSM: 200+/-10 %	
			WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDE WIDTH: 160 CM GSM: 250+/-10 %	25 SQM
8.	CARGO STRAIGHT LEGS PANTS 6 POCKETS (PANTS BASIC PETTITE) FOR WOMEN	810PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDE	1669 SQM
			WIDTH: 150 CM GSM: 200+/-10 %	
			KNIT FABRIC 88 % POLYESTER 12 % SPANDE	14 SQM
			WIDTH: 160 CM GSM: 250+/-10%	
9.	CARGO STRAIGHT LEGS PANTS 6 POCKETS (PANTS BASIC TALL) FOR WOMEN	240 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDEX	495SQM
			WIDTH: 150 CM GSM: 200+/-10 %	
			KNIT FABRIC 88 % POLYESTER 12 % SPANDEX	35 SQM
			WIDTH: 160 CM GSM: 250+/-10 %	
10.	JOGGERS PANTS WITH TWO SIDE POCKET (REGULAR) FOR WOMEN	8980 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDEX	18499 SQM
			WIDTH: 150 CM GSM: 200+/-10 %	
			KNIT FABRIC 88 % POLYESTER 12% SPANDEX	750 SQM
			WIDTH: 160 CM GSM: 250+/-10 %	

			KNIT FABRIC 60 % COTTON 40 % POLYESTER	425 SQM
			WIDTH: 170 CM GSM: 250+/-10 %	
11.	JOGGERS PANTS WITH TWO SIDE POCKET (REGULAR) FOR MEN	670 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDEX WIDTH: 150 CM GSM: 200+/-10 %	1454 SQM
			KNIT FABRIC 88 % POLYESTER 12 % SPANDEX WIDTH: 160 CM GSM: 250+/-10 %	53 SQM
			KNIT FABRIC 60 % COTTON 40 % POLYEST	53 SQM
			WIDTH: 170 CM GSM: 250+/-10 %	
12.	JOGGERS PANTS WITH TWO SIDE POCKET (PETITE) FOR WOMEN	4340 PCS	WOVEN FABRIC 75 PERCENT POLYESTER 19 PERCENT VISCOSE 6 PERCENT SPANDEX WIDTH: 150 CM GSM: 200+/-10 PERCENT	8941 SQM
			KNIT FABRIC 88 PERCENT POLYESTER 12 PERCENT SPANDEX WIDTH: 160 CM GSM: 250+/-10 PERCENT	338 SQM
			KNIT FABRIC 60 PERCENT COTTON 40 PERCENT POLYESTER WIDTH: 170 CM GSM: 250+/-10 PERCENT	219 SQM
13.	JOGGERS PANTS WITH TWO SIDE POCKET (TALL PANTS) FOR WOMEN	310 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDE WIDTH: 150 CM GSM: 200+/-10 %	639 SQM
14.	JOGGERS PANTS WITH TWO SIDE POCKET (HIGH WAISTED JOGGER REGULAR) FOR WOMEN	5080 PCS	WOVEN FABRIC 75 PERCENT POLYESTER 19 PERCENT VISCOSE 6 PERCENT SPANDEX WIDTH: 150 CM GSM: 200+/-10 PERCENT	10465 SQM
			KNIT FABRIC 88 PERCENT POLYESTER 12 PERCENT SPANDEX WIDTH: 160 CM GSM: 250+/-10 PERCENT	528 SQM
			KNIT FABRIC 60 PERCENT COTTON 40 PERCENT POLYESTER WIDTH: 170 CM GSM:	209 SQM

250+/-10 PERCENT				
15.	JOGGERS PANTS WITH TWO SIDE POCKET (HIGH WAISTED JOGGER PETITE) FOR WOMEN	2960 PCS	WOVEN FABRIC 75 PERCENT POLYESTER 19 PERCENT VISCOSE 6 PERCENT SPANDEX WIDTH: 150 CM GSM: 200+/-10 PERCENT	6098 SQM
			KNIT FABRIC 88 PERCENT POLYESTER 12 PERCENT SPANDEX WIDTH: 160 CM GSM: 250+/-10 PERCENT	708 SQM
			KNIT FABRIC 60 PERCENT COTTON 40 PERCENT POLYESTER WIDTH: 170 CM GSM: 250+/-10 PERCENT	265 SQM
16.	JOGGERS PANTS WITH TWO SIDE POCKET (HIGH WAISTED JOGGER TALL FOR WOMEN	395 PCS	WOVEN FABRIC 75 PERCENT POLYESTER 19 PERCENT VISCOSE 6 PERCENT SPANDEX WIDTH: 150 CM GSM: 200+/-10 PERCENT	814 SQM
			KNIT FABRIC 88 PERCENT POLYESTER 12 PERCENT SPANDEX WIDTH: 160 CM GSM: 250+/-10 PERCENT	106 SQM
			KNIT FABRIC 60 PERCENT COTTON 40 PERCENT POLYESTER WIDTH: 170 CM GSM: 250+/-10 PERCENT	66 SQM
17.	SLIM PANTS WITH TWO SIDE POCKET (REGULAR) FOR WOMEN	2500 PCS	WOVEN FABRIC 75 PERCENT POLYESTER 19 PERCENT VISCOSE 6 PERCENT SPANDEX WIDTH: 150 CM GSM: 200+/-10 PERCENT	4725 SQM
			KNIT FABRIC 88 PERCENT POLYESTER 12 PERCENT SPANDEX WIDTH: 160 CM GSM: 250+/-10 PERCENT	176 SQM
			KNIT FABRIC 60 PERCENT COTTON 40 PERCENT POLYESTER WIDTH: 170 CM GSM: 250+/-10 PERCENT	125 SQM
18.	SLIM PANTS WITH TWO SIDE POCKET (PETITE) FOR WOMEN	2250 PCS	WOVEN FABRIC 75 PERCENT POLYESTER 19 PERCENT VISCOSE 6 PERCENT SPANDEX WIDTH: 150 CM GSM: 200+/-10 PERCENT	4298 SQM
			KNIT FABRIC 88 PERCENT POLYESTER 12 PERCENT SPANDEX WIDTH: 160 CM GSM:	292 SQM

250+/-10 PERCENT				
			KNIT FABRIC 60 PERCENT COTTON 40 PERCENT POLYESTER WIDTH: 170 CM GSM: 250+/-10 PERCENT	241 SQM
19.	SLIM PANTS WITH TWO SIDE POCKET (TALL) FOR WOMEN	710 PCS	WOVEN FABRIC 75 PERCENT POLYESTER 19 PERCENT VISCOSE 6 PERCENT SPANDEX WIDTH: 150 CM GSM: 200+/-10 PERCENT	1356 SQM
			KNIT FABRIC 88 PERCENT POLYESTER 12 PERCENT SPANDEX WIDTH: 160 CM GSM: 250+/-10 PERCENT	144 SQM
			KNIT FABRIC 60 PERCENT COTTON 40 PERCENT POLYESTER WIDTH: 170 CM GSM: 250+/-10 PERCENT	51 SQM
GSM should be matched in both the import and export items.				
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	29 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00002412AM23
RA File Number	07AA04023405 AM22
Licence No and Date	0711001808/31/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Legible copy of CAD. 2. Coloured image of product. 3. Measurement chart. <p>The case stands deferred for re-listing.</p>	

Case No.	30 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved

Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00178438AM22
RA File Number	06AA04006281 AM22
Licence No and Date	0611000703/07/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-9, the following norms are recommended:

Export Item: GENTS HALF BOOT WITH TOE CAP AND UPPER OF SYNTHETIC LEATHER & UNIT SOLE
(CONTAINING Eyelets (D-Ring) 400000 PCS AND INSOLE SOCKS 20000 PRS, Microfiber Suede 4000 SQM))

Qty.: 20000 PRS

Import Items:

S. No.	Item description	Qty. Recommended per pair
1	Synthetic lining (relevant GSM)	3.75 Sq. ft
2	Thermoplastic Sheets for (1) counter	0.014 Sq. Mt
3	Thermoplastic cement (Polyester)	11 gm
4	Sheet for making insole	0.05 Sq. Mt
5	: Unit Sole (Net to Net Basis)	Net to net
6	: Unit Sole (Net to Net Basis)	Net to net
7	Microfiber Suede (Net to Net Basis)	Deleted, not in SION and detail/specification not given
8	insole Socks (Net to Net Basis) (Relevant)	Net to net
9	Eyelets (D-Ring) (Net to Net Basis)	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	31 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00190633AM22
RA File Number	05AA04085046 AM22
Licence No and Date	0511004879/22/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	32 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00202229AM22
RA File Number	05AA04088779 AM22
Licence No and Date	0511005182/04/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	LADIES TOPS	56110 NOS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDEX	1.55 Sq. Mtr/Pc
			WIDTH: 150 CM GSM: 200+/-10 %	
2	MENS TOP	2760 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDE	1.74 Sq. Mtr/Pc

			WIDTH: 150 CM GSM: 200+/-10%	
3	CARGO STRAIGHT LEGS TROUSER FOR WOMEN	4500 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6% SPANDE WIDTH: 150 CM GSM: 200+/-10% KNIT FABRIC 88 % POLYESTER 12 % SPANDE WIDTH: 160 CM GSM: 250+/-10 %	2.25 Sq. Mtr/Pc 0.67 Sq. Mtr/Pc
4	CARGO STRAIGHT LEGS TROUSER FOR MEN	1100 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDE WIDTH: 150 CM GSM: 200+/-10 % KNIT FABRIC 88 % POLYESTER 12 % SPANDE WIDTH: 160 CM GSM: 250+/-10 %	2.17 Sq. Mtr/Pc 0.187 Sq. Mtr/Pc
5	LADIES TROUSER	36500 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDE WIDTH: 150 CM GSM: 200+/-10 % KNIT FABRIC 88 % POLYESTER 12 % SPANDE WIDTH: 160 CM GSM: 250+/-10 % KNIT FABRIC 60 % COTTON 40 % POLYEST WIDTH: 170 CM GSM: 250+/-10 %	2.25 Sq. Mtr/Pc 0.18 Sq. Mtr/Pc 0.18 Sq. Mtr/Pc
6	MENS TROUSER	1800 PCS	WOVEN FABRIC 75 % POLYESTER 19 % VISCOSE 6 % SPANDE WIDTH: 150 CM GSM: 200+/-10 % KNIT FABRIC 88 % POLYESTER 12% SPANDEX WIDTH: 160 CM GSM: 250+/-10 % KNIT FABRIC 60 % COTTON 40% POLYEST WIDTH: 170 CM GSM: 250+/-10 %	2.25 Sq. Mtr/Pc 0.87 Sq. Mtr/Pc 0.87 Sq. Mtr/Pc
GSM should be matched in both the import and export items.				

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	33 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00204302AM22
RA File Number	05AA04089127 AM22
Licence No and Date	0511005243/06/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case with sample of the export product. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. They are advised to support their claim with furnishing the following:</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately. 2. Justification/reason for high wastage of main raw material/s. 3. Difference in export description of normal wastage of raw material/s and higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	34 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00002588AM23
RA File Number	05AA04087981 AM22
Licence No and Date	0511005406/13/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm had requested for revision of wastage from 1% to 3% and representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. They are advised to support their claim with small video for manufacturing process with stage-wise wastage explained together with a flow chart of the process giving stage wise wastage with justification.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	35 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved

Party Name	TANGERINE DESIGN PRIVATE LIMITED																												
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022																												
HQ File Number	HQRNORM APPLY 00212483AM22																												
RA File Number	05AA04091268 AM22																												
Licence No and Date	0511005401/14/10/2021																												
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p> <p>Taking cue from G-38, following norms are recommended:</p> <p>Export item-1: Cow Suede Leather Belt with PU Lining - width 34 mm - Finish Size 39-55 inch</p> <p>Qty: 630.0 Pcs</p> <p>Import Items:</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Item Description</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Cow Finished Leather (Relevant Thickness)</td> <td>Net + 7.5%</td> </tr> <tr> <td>2</td> <td>Synthetic PU Leather GSM - 582 +/- 10 Percent</td> <td>Net + 5%</td> </tr> <tr> <td>3</td> <td>Leather Board - 1.5 MM Thickness</td> <td>Net to net</td> </tr> <tr> <td>4</td> <td>Metal Buckle (Relevant)</td> <td>Net to net</td> </tr> <tr> <td>5</td> <td>Plastic Hanger (Relevant)</td> <td>Net to net</td> </tr> <tr> <td>6</td> <td>Paper Tag</td> <td>Net to net</td> </tr> <tr> <td>7</td> <td>Poly Bag - Printed</td> <td>As per packing policy</td> </tr> </tbody> </table> <p>Export item-2: Leather Belt with PU Lining - width 34 mm - Finish Size 39-55 inch</p> <p>Qty: 5852.0 Pcs</p> <p>Import Items:</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Item Description</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> </tbody> </table>			S. No.	Item Description	Qty. Recommended	1	Cow Finished Leather (Relevant Thickness)	Net + 7.5%	2	Synthetic PU Leather GSM - 582 +/- 10 Percent	Net + 5%	3	Leather Board - 1.5 MM Thickness	Net to net	4	Metal Buckle (Relevant)	Net to net	5	Plastic Hanger (Relevant)	Net to net	6	Paper Tag	Net to net	7	Poly Bag - Printed	As per packing policy	S. No.	Item Description	Qty. Recommended
S. No.	Item Description	Qty. Recommended																											
1	Cow Finished Leather (Relevant Thickness)	Net + 7.5%																											
2	Synthetic PU Leather GSM - 582 +/- 10 Percent	Net + 5%																											
3	Leather Board - 1.5 MM Thickness	Net to net																											
4	Metal Buckle (Relevant)	Net to net																											
5	Plastic Hanger (Relevant)	Net to net																											
6	Paper Tag	Net to net																											
7	Poly Bag - Printed	As per packing policy																											
S. No.	Item Description	Qty. Recommended																											

1	Cow Finished Leather (Relevant Thickness)	Net + 7.5%
2	Synthetic PU Leather GSM - 970 +/- 10 Percent	Net + 5%
3	Leather Board - 1.5 MM Thickness	Net to net
4	Metal Buckle (Relevant)	Net to net
5	Plastic Hanger (Relevant)	Net to net
6	Paper Tag	Net to net
7	Poly Bag - Printed	As per packing policy

Export item-3: Leather Belt - width 38 mm - Finish Size 39-55 inch

Qty: 708.0 Pcs

Import Items:

S. No.	Item Description	Qty. Recommended
1	Cow Finished Leather (Relevant Thickness)	Net + 7.5%
2	Leather Board - 1.5 MM Thickness	Net to net
3	Metal Buckle (Relevant)	Net to net
4	Plastic Hanger (Relevant)	Net to net
5	Paper Tag	Net to net
6	Poly Bag - Printed	As per packing policy

Export item-4: Leather Belt - width 31 mm - Finish Size 39-49 inch

Qty: 600.0 Pcs

Import Items:

S. No.	Item Description	Qty. Recommended
1	Cow Finished Leather (Relevant Thickness)	Net + 7.5%
2	Leather Board - 1.5 MM Thickness	Net to net
3	Metal Buckle (Relevant)	Net to net
4	Plastic Hanger (Relevant)	Net to net
5	Paper Tag	Net to net
6	Poly Bag - Printed	As per packing policy

Export item-5: Leather Belt - width 34mm - Finish Size 51 inch

Qty: 1153.0 Pcs

Import Items:

S. No.	Item Description	Qty. Recommended
1	Cow Finished Leather (Relevant Thickness)	Net + 7.5%
2	Leather Board - 1.5 MM Thickness	Net to net
3	Metal Buckle (Relevant)	Net to net
4	Plastic Hanger (Relevant)	Net to net
5	Paper Tag	Net to net
6	Poly Bag - Printed	As per packing policy

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	36 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00002976AM23
RA File Number	06AA04007562 AM22
Licence No and Date	0611000825/21/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for fixation of norms as their case was rejected due to non submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
PVC COATED FLOCK FABRIC THICKNESS 1.0 MM CONTAINING 27619 KG PVC RESIN PASTE GRADE	27620 Sq. Mtr.	1	PVC RESIN	29000 Kg.
		2	PIGMENT	406 Kg.
		3	RELEASE PAPER SILICONE COATED WIDTH 152CM GSM 210 +/- 10%	Not recommended
		4	TREATMENT AGENT	386 Kg.
		5	PU ADHESIVE	280 Kg.

*Since it is reusable

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	37 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00002977AM23
RA File Number	06AA04007589 AM22
Licence No and Date	0611000824/21/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for fixation of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
PVC COATED POLYESTER KNITTED FABRIC THICKNESS 0.8MM CONTAINING 8572 KG 100 PERCENT POLYESTER MICRO KNITTED FABRIC GSM 150 AND PVC RESIN 27620 KG	54424 Sq. Mtr	1	100% POLYESTER MICRO KNITTED FABRIC GSM 150 +/- 10 % WIDTH 150 CM	8743.4 Kg.
		2	PVC RESIN	29000 Kg.
		3	PIGMENT(WHITE AND BLACK)	405 Kg.
		4	RELEASE PAPER SILICONE COATED WIDTH 152 CM GSM 210 +/- 10 PERCENT	*Not allowed
		5	TREATMENT AGENT(PU TOP COAT LACQUER)	1200 Kg.
		6	POLYURETHANE ADHESIVE (45 +/-10 % SOLID CONTENT	990 Kg.

*Since it is reusable

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	38 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00229499AM22
RA File Number	05AA04094129 AM22
Licence No and Date	0511005741/28/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that representative of the firm had appeared before Norms Committee on dated 23.11.2022 to explain their case with sample of the product. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. Based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	39 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00231086AM22
RA File Number	07AA04035117 AM22
Licence No and Date	0711002067/29/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted improper reply vide email dated 26.04.2022. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to send a final reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Proper CAD mentioning numbers of bundles and import/export serial no. 2. Coloured image of the garment with marking of import items (shell, lining, interlining etc.) name by arrow. 3. Measurement chart <p>The case stands deferred for re-listing.</p>	

Case No.	40 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00231105AM22
RA File Number	05AA04094621 AM22
Licence No and Date	0511005791/29/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	41 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022

HQ File Number	HQRNORM APPLY 00257589AM22
RA File Number	05AA040102576 AM22
Licence No and Date	0511006274/18/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case with sample of the export product. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. They are advised to support their claim with furnishing the following:</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately. 2. Justification/reason for high wastage of main raw material/s. 3. Difference in export description of normal wastage of raw material/s and higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	42 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00257094AM22
RA File Number	05AA040102237 AM22
Licence No and Date	0511006241/18/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted improper reply. The committee went through the details submitted in this case and decided to send a final reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Legible copy of CAD mentioning serial no. 2. Justification of calming higher consumption than SION. 3. Justification of use of two fabrics in coloured image of export product by arrow marking of both the fabrics. <p>The case stands deferred for re-listing.</p>	

Case No.	43 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00002995AM23
RA File Number	06AA04008060 AM22
Licence No and Date	0611000917/24/11/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for fixation of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
PVC COATED POLYESTER KNITTED FABRIC THICKNESS 0.8MM CONTAINING 17148 KG 100 PERCENT POLYESTER MICRO KNITTED FABRIC GSM 150 AND PVC RESIN 53334 KG AND 2860 METER RELEASE PAPER SILICONE COATED WIDTH 152 CM GSM 210 +/- 10 PERCENT	109590 Sq. Mtr.	1	PVC RESIN	56000 Kg.
		2	PIGMENT(WHITE AND BLACK)	810 kg.
		3	RELEASE PAPER SILICONE COATED WIDTH 152 CM GSM 210 +/- 10 PERCENT	*Not allowed
		4	TREATMENT AGENT(PU TOP COAT LACQUER)	2400 Kg.
		5	PU ADHESIVE (45 +/-10 % SOLID CONTENT	4000 Kg.
		6	100% POLYESTER MICRO KNITTED FABRIC GSM 150 +/- 10 % WIDTH 150 CM	17490 Kg.

*Since it is reusable

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	44 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00279619AM22
RA File Number	03AA040115471 AM22
Licence No and Date	0311009295/08/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply vide email dated 09.11.20222 and same has been sent to technical authority by mail dated 14.12.20222 reply. The committee also noted that comments/views from technical authority are still awaited and decided to defer	

the case for examination.

The case stands deferred for re-listing.

Case No.	45 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00289513AM22
RA File Number	04AX04000032 AM22
Licence No and Date	0411002205/17/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-8 and G-13, following norms are recommended:

Export item-1: GENTS LEATHER HALF BOOT UPPER

Qty.: 15240 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
1	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.9mm - 2mm)		
2	COW FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 0.9mm - 2mm)		
3	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 0.9mm - 2mm)		
4	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm - 2mm)	15240	2.443 X 15240 = 37238.1 Sq. Ft.
5	COW FINISHED LEATHER	02M MATT 0PM 2,0-2,2 (Bovine Upper Leather 0.9mm - 2mm)		
6	COW FINISHED LEATHER	NUBUCK 1,9 BLACK (Bovine Upper Leather 0.9mm - 2mm)		
7	COW FINISHED LEATHER	FULLGR 2,0 BLACK GT		

		(Bovine Upper Leather 0.9mm - 2mm)		
8	COW FINISHED LEATHER	TONGUE 0,9 GT (Bovine Upper Leather 0.9mm - 2mm)		
9	COW FINISHED LEATHER	SPLIT 2,0 HYDROT. (Bovine Upper Leather 0.9mm - 2mm)		
10	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label) 9670		Net to Net in Pcs
11	HEAT TRANSFER LABEL	SPIKE SYSTEM TRANSF. (Brand Label) 540		
79	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	3330	0.0243 X 3330 = 80.82 Sq. Mtr
12,13	KNITTED LINING			
58,59	NON WOVEN FELT LINING			
22	PILE LINING			
		Lining as per application/License	15240	0.264 X 15240 = 4022.3 Sq. Mtr
14,15,16,17	MESH LINING			
18,19,20	NON WOVEN LINING			
42,43,44,45	SYNTHETIC LINING			
67	UPPER CUT COMPONENT	PRINT M1343ORA (Micro Suede Upper Component)	1000	Net to Net in Pair
46	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	3330	0.229 X 3330 = 763.03 Sq. Mtr
47	SYNTHETIC LINING	GORE-TEX CARBON (Water Proof Lining Material)	1250	0.013 X 1250 = 16.25 Sq. Mtr
64	FOAM	Air memory 8mm (Cell Foam 8mm)	6990	0.054 X 6990 = 378.49 Sq. Mtr
65	FOAM	Cell Foam 8mm (Memory Foam 8mm)	13740	0.032 X 13740 = 445.95 Sq. Mtr

21	PILE LINING	MIXWOOL BLACK (Wool Lining)	5980	0.254 X 5980 = 1521.86 Sq. Mtr
54	REFLECTIVE LINING	REFLECTIVE ORANGE (Upper Reflector)	4000	
55	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	2450	0.007 X 6990 = 48.19 Sq. Mtr
56	REFLECTIVE LINING	REFLECTIVE GREY (Upper Reflector)	540	
49	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	2630	0.023 X 2630 = 61.36 Sq. Mtr
48	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	11610	Net to Net in Pairs
23	REINFORCEMENT TAPE	SEAMBAND 15 MM BLACK (Webbing Tape)	1000	0.42 X 1000 = 420 Mtr
24	REINFORCEMENT TAPE	RIBBON BLACK 19 FIRE (Webbing Tape)	540	0.24 X 540 = 129.6 Mtr
25	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	1040	0.635 X 1040 = 660 Mtr
26	REINFORCEMENT TAPE	15mm Lycra Binding (Double Side) Black (I) (Webbing Tape)	4980	0.714 X 4980 = 3557.2 Mtr
27	REINFORCEMENT TAPE	ZIPPER BAND 18 MM (Webbing Tape)	2920	0.5 X 2920 = 1460 Mtr
28	REINFORCEMENT TAPE	SEAM OPENING TAPE 22 (Webbing Tape)	520	0.15 X 520 = 78 Mtr
31	REINFORCEMENT TAPE	D-RING TAPE AS1501 (Webbing Tape)	1250	0.36 X 1250 = 450 Mtr
33	REINFORCEMENT TAPE	TAPE 19MM LIGHT (Webbing Tape)	1000	0.24 X 1000 = 240 Mtr
52	POLYESTER RIBBON	STRAP BLACK FIRE 25 (Webbing Tape)	520	0.26 X 520 = 135.2 Mtr
50	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	4000	0.19 X 4000 = 760 Mtr

51	POLYESTER RIBBON	RIBBON BL/GRE/OR 25 (Polyester Webbing Tape)	1000	0.44 X 1000 = 440 Mtr
53	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	700	0.26 X 700 = 182 Mtr
80	RIBBON	RIBBON 12 MM BLACK (Polyester Webbing Tape)	880	0.76 X 880 = 668.8 Mtr
32	REINFORCEMENT TAPE	B1739 TXT BLACK 30MM (Webbing Tape)	1000	4 x 1000 = 4000 Pcs
81	RIBBON	B1738 TXT BLACK 25MM (Webbing Tape)	1000	4 x 1000 = 4000 Pcs
29	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	3330	Net to Net in Mtr
30	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	3330	Net to Net in Mtr
60	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Reflector Ribbon)	1930	Net to Net in Mtr
61	REFLECTIVE RIBBON	REFLEX GREY (Reflector Ribbon)	2920	Net to Net in Mtr
62	REFLECTIVE RIBBON	REFLEX ORANGE 9MM WR (Reflector Ribbon)	1000	Net to Net in Mtr
63	REFLECTIVE RIBBON	REFLEX BLACK 9MM WR (Reflector Ribbon)	500	Net to Net in Mtr
34	METAL FITTING	B978-15 LACE (Metal Wire Lace)	6630	1.862 X 6630 = 12344 Mtr
35	METAL FITTING	SAMMI ROLLER (Gunmetal Flat Eyelet, Washer)	1920	
37	METAL FITTING	RIVET 4/7/7 GUNMETA (Gunmetal Flat Eyelet, Washer)	540	Net +1% in Pcs
38	METAL FITTING	WASHER 4,5/8,5/0,7 (Gunmetal Flat Eyelet, Washer)	540	
41	METAL FITTING	RIVET 4/8/7 GUNMETAL	5690	

		(Gunmetal Flat Eyelet, Washer)		
70	PLASTIC LACE LOOP	B1818 EYEST.GUIDE 15 (Plastic Lace Loop)	4930	
71	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	5630	Net to net in Pcs
72	PLASTIC LACE LOOP	GP 872 RED/BLACK (Plastic Lace Loop)	880	
73	PLASTIC LACE LOOP	APERTURE GUIDE 30MM (Plastic Lace Loop)	1000	
36	METAL FITTING	LACE BLOCKER 1644 GN (Metal Hook)	540	
39	METAL FITTING	D-RING 404/7 GUNMETA (Metal Hook)	6190	Net to net in Pcs
40	METAL FITTING	HOOK 409 GUNMETAL (Metal Hook)	5690	
57	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	4930	Net to net in Pcs
68	PLASTIC LACE TIGHTNER	M4 HOUSING DIAL B (Plastic Lace Tightener)	6630	Net to net in Pcs
69	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET R TONGUE (Plastic Lace Tightener)	1000	Net to net in Pcs
74	PLASTIC LACE TIGHTNER BASE	M4 BAYONET TONGUE (Plastic Lace Tightener)	5630	Net to net in Pcs
66	RUBBER LOGO	SIEVI OVAL BLACK/GRE (Branded Rubber Logo)	880	Net +1% in Pcs
75	ZIP FASTENER	ZIPPER 8MM BL (Zip fasteners)	6230	Net +1% in Pcs
76	WOVEN LABLE	Sievi Woven label Black/White (Woven Decorative Label)	2920	Net to net in Pcs
77	WOVEN LABLE	GORE WOVENLABEL SMAL (Woven Decorative Label)	1580	Net to net in Pcs
78	WOVEN LABLE	GORE WOVEN LABEL	1750	Net to net in Pcs

		(Woven Decorative Label)		
82	PLASTIC FOAM	METATARASAL XRD SIZE2 (Plastic Tongue Foam Component)	180	Net to net in Pairs
83	PLASTIC FOAM	METATARASAL XRD SIZE3 (Plastic Tongue Foam Component)	610	Net to net in Pairs
84	PLASTIC FOAM	METATARASAL XRD SIZE4 (Plastic Tongue Foam Component)	210	Net to net in Pairs
Export item-2: GENTS LEATHER SHOE UPPER				
Qty. : 6550 pairs				
Import items:				
S. No.	Description	Specification	Pairs	Qty. Recommended per pair
85	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 1.4mm - 2mm)		
86	COW FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 1.4mm - 2mm)	6550	1.209 X 6550 = 7917.25 Sq. Ft.
87	COW FINISHED LEATHER	SPLIT 1,4 BLACK (Bovine Upper Leather 1.4mm - 2mm)		
88	COW FINISHED LEATHER	SPLIT 2,0 HYDROT. (Bovine Upper Leather 1.4mm - 2mm)		
89	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	950	Net to net in Pcs
90	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	6550	Net to net in Pcs
107	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	6550	0.041 X 6550 = 271.8 Sq. Mtr
92	MESH LINING	Spacer Lining Material Grey (Mesh Lining)	4000	0.118 X 4000 = 472 Sq. Mtr

93	MESH LINING	Spacer Lining Material Black (Mesh Lining)	950	0.089 X 950 = 84.55 Sq. Mtr
94	MESH LINING	TEBOX AD4 PINK 245 (Mesh Lining)	1600	0.087 X 1600 =139.20 Sq. Mtr
101	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	5600	0.014 X 5600 =79.20 Sq. Mtr
95	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	6550	0.03 X 6550 = 195.55 Sq. Mtr
91	KNITTED LINING	CORDURA BOX GREY+100 (Upper Mesh Lining)	5600	0.059 X 5600 = 331.20 Sq Mtr
96	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	5600	0.091 X 5600 = 508.80 Sq. Mtr
104	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	4000	0.011 X 5600 = 60 Sq. Mtr
105	REFLECTIVE LINING	REFLECTIVE PINK (Upper Reflector)	1600	
109	FOAM	Cell Foam 8mm (Cell Foam 8mm)	6550	0.061 X 6550 = 402.25 Sq. Mtr
97	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	950	
103	POLYESTER RIBBON	RIBBON 12 BL/PINK/RE (Polyester Webbing Tape)	1600	0.272 X 6550 =1780 Mtr
108	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	4000	
98	SHOE LACE	Shoe lace black/grey/neon (Polyester Round Lace)	950	Net to net in Pcs
99	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	5600	1.2 X 5600 = 6720 Mtr
100	METAL FITTING	D-RING 404/7 GUNMETA (Metal Hook)	950	Net to net in Pcs
112	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace)	5600	Net to net in Pcs

		Loop)		
113	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25 (Plastic Lace Loop)	5600	Net to net in Pcs
102	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	6550	Net to net in Pairs
106	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	5600	Net to net in Pcs
110	PLASTIC LACE TIGHTNER	1580D LR6 DIAL (Plastic Lace Tightener)	5600	Net to net in Pcs
111	PLASTIC LACE TIGHTNER FITTING	B1565 L6 BAYONET (Plastic Lace Tightener)	5600	Net to net in Pcs
Export item-3: GENTS LEATHER CUM SYNTHETIC SHOE UPPER				
Qty. : 2500 pairs				
Import items:				
S. No.	Description	Specification	Pairs	Qty. Recommended per pair
114	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	1500	0.704 X 2500 = 1760.5 Sq. Ft.
115	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 2mm)	1000	
116	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	2500	Net to Net In Pcs
117	HEAT TRANSFER LABEL	RACER TRANSFER ORANG (Brand Label)	1000	Net to Net In Pcs
128	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	2500	0.04 X 2500 = 99 Sq. Mtr
118	MESH LINING	RANDORIX GREEN (Mesh Lining)	1500	0.109 X 1500 = 163.50 Sq. Mtr

119	MESH LINING	RANDORIX ORANGE (Mesh Lining)	1000	0.118 X 1000 =118 Sq. Mtr
120	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	2500	0.033 X 2500 =82.50 Sq Mtr
121	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	1000	0.022 X 1000 = 22 Sq. Mtr
122	NON WOVEN LINING	1.4mm Mycro suede black (Micro Suede 1.4mm)	1000	0.017 X 1000 = 17 Sq. Mtr
124	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	2500	0.061 X 2500 = 153 Sq. Mtr
131	UPPER CUT COMPONENT	HF M1036 LOW GREEN (Micro Suede Upper Component)	1500	Net to net in Pairs
132	UPPER CUT COMPONENT	PRINT VL271 B/O (Micro Suede Upper Component)	1000	Net to net in Pairs
130	FOAM	Cell Foam 8mm (Cell Foam 8mm)	2500	0.024 X 2500 = 59 Sq. Mtr
125	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	2500	Net to net in Pairs
123	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	2500	1.2X2500 = 3000 Mtr
126	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	1000	0.206X2500 = 515 Mtr
129	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	1500	
135	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	1000	Net to Net in Pcs
136	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	1500	Net to Net in Pcs
137	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25 (Plastic Lace Loop)	1500	Net to Net in Pcs

127	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	2500	Net to Net in Pcs
133	PLASTIC LACE TIGHTNER	1580D LR6 DIAL (Plastic Lace Tightener)	2500	Net to Net in Pcs
134	PLASTIC LACE TIGHTNER FITTING	B1565 L6 BAYONET (Plastic Lace Tightener)	2500	Net to Net in Pcs

Export item-4: GENTS SYNTHETIC SHOE UPPER**Qty. :** 4000 pairs**Import items:**

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
138	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 2mm)	4000	0.139 X 4000 = 556 Sq. Ft
139	HEAT TRANSFER LABEL	TRANS TRACTIONPRO YE (Brand Label)	4000	Net to Net in Pcs
147	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	4000	0.04 X 4000 =160 Sq. Mtr
141	KNITTED LINING	NEWD OG BLACK (Felt Lining)	4000	0.09 X 4000 =360 Sq. Mtr
142	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	4000	0.031 X 4000 = 124 Sq. Mtr
145	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	4000	0.017 X 4000 = 68 Sq. Mtr
140	KNITTED LINING	ARIES+FELT BLACK (Upper Mesh Lining)	4000	0.023 X 4000 = 92 Sq. Mtr
143	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	4000	0.061 X 4000 = 244 Sq. Mtr
148	UPPER CUT COMPONENT	PRINT VL459 (Micro Suede Upper Component)	4000	Net to Net in Pairs

149	UPPER CUT COMPONENT	TONG VL459 (Tongue Elastic Component)	4000	Net to Net in Pairs
157	FOAM	FOAM D65 15 MM (15mm Foam)	4000	0.02 X 4000 = 80 Sq. Mtr

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	46 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM REVIW00002100AM23
RA File Number	03AX04000751 AM22
Licence No and Date	0311010530/14/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm had requested for re-fixation of norms and representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. They are advised to support their claim with calculation together with working out of the panel wise calculation for panels place in CAD.

The case stands deferred for re-listing.

Case No.	47 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00331173AM22
RA File Number	04AX04000144 AM22
Licence No and Date	0411002482/25/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under

Export item	Qty.	Import item	Qty. Recommendation
COW FINISHED LEATHER	201310 Sq. Ft.	TURKISH WET BLUE OX HIDES (0.7/0.8 MM Thickness)	211375.5 Sq. Ft.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	48 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00341153AM22
RA File Number	06AX04000087 AM22
Licence No and Date	0611001111/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
PVC COATED POLYESTER MICRO KNITTED FABRIC THICKNESS 0.8MM CONTAINING 23810 KG OF 100% POLYESTER MICRO KNITTED FABRIC GSM 250 AND 49524 KG PVC RESIN AND 3810 MTR RELEASE PAPER WIDTH 152CM GSM 210 +/- 10%	164400 Sq. Mtr.	1	100% POLYESTER MICRO KNITTED FABRIC GSM 250 +/- 10 % WIDTH 150 CM	24286 Kg.
		2	PVC RESIN	52000 Kg.
		3	PIGMENT(WHITE AND BLACK)	800 Kg.
		4	RELEASE PAPER SILICONE COATED WIDTH 152 CM GSM 210 +/- 10 PERCENT	*Not allowed
		5	TREATMENT AGENT(PU TOP COAT LACQUER)	1000 Kg.
		6	PU ADHESIVE (45 +/-10 % SOLID CONTENT	1000 Kg.

*Since it is reusable

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	49 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	KTEX NONWOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022

HQ File Number	HQRNORM APPLY 00341569AM22
RA File Number	24AX04000061 AM22
Licence No and Date	2411001322/03/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other paper and noted that firm was asked to furnish the following:</p> <ol style="list-style-type: none"> 1. Stage-wise wastage to justify 13 % wastage In Pp 2. Catalogue Of Import Item No 5 3. Quantity of Filler used in both export product separately 4. Why the wastage generated cannot be reused, if wastage is sold than its commercial value. <p>The firm has submitted their reply and committee noted that as per details in app 4E wastage indicated is 1.13% in PP while as per details of net content of PP in export (97.92 %) wastage is around 15 %. Therefore, committee decided to ask the firm to submit their clarification on it.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	50 / NC/5/MEET/Nov/202223/17		
Case Status	Case Approved		
Party Name	R K INDUSTRIES IV		
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022		
HQ File Number	HQRNORM APPLY 00352379AM22		
RA File Number	04AX04000214 AM22		
Licence No and Date	0411002627/11/02/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
WOMENS LONG SLEEVE OVER SHIRT FOUR POCKET MADE OUT OF 100% COTTON WOVEN PRINTED FABRIC GSM 106 (+/- 10%)	185 Nos.	100% COTTON WOVEN PRINTED FABRIC GSM 106 (+/- 10 PERCENT)	2.92 Sq. Mtr/pc
BANNAR MADE OUT OF 70% COTTON 30% LINEN WOVEN PRINTED FABRIC GSM 126 (+/- 10 PERCENT)	131 Nos.	70% COTTON 30% LINEN WOVEN PRINTED FABRIC GSM 126 (+/- 10 PERCENT)	1.10 Sq. Mtr/pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	51 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00354913AM22
RA File Number	04AX04000194 AM22
Licence No and Date	0411002635/14/02/2022
Norms Committee Decision:	
The decision of this case may be seen at Meeting no NC/5/MEET/Nov/2022-23/17 (Part-II) Date 14.12.2022 on DGFT's portal.	

Case No.	52 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00362204AM22
RA File Number	05AX04001053 AM22
Licence No and Date	0511009853/21/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.	
GSM should be matched in both the import and export items.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	53 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00374288AM22
RA File Number	05AX04001152 AM22
Licence No and Date	0511010653/03/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that representative of the	

firm had appeared before Norms Committee on dated 14.12.2022 to explain their case with sample of the export product. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. They are advised to support their claim with furnishing the following:

1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately.
2. Justification/reason for high wastage of main raw material/s.
3. Difference in export description of normal wastage of raw material/s and higher wastage.

The case stands deferred for re-listing.

Case No.	54 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00379341AM22
RA File Number	32AX04000191 AM22
Licence No and Date	3211002698/08/03/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and noted that firm was asked to furnish the following:	
<ol style="list-style-type: none"> 1. Qty. Of import item no1, 2 and 3 in kg and its net content in export. 2. Justification of qty of import with the help of CAD. 	
Firm's reply is still awaited. The committee noted that either firm is not able to reply of deficiency letter on portal or deficiency letter issued by NC are not receiving to the firm. Therefore, committee decided to ask the firm to appear before NC for personal hearing to explain their cases.	
The case stands deferred for re-listing.	

Case No.	55 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	MOHIB INDIA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00380929AM22
RA File Number	04AX04000298 AM22
Licence No and Date	0411002829/09/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:	

Export item	Qty.	Import item	Qty. Recommended
LADIES LEATHER SHOE UPPER (Relevant quality of thread)	19105 Pairs	Threads	3339.07 Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	56 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00383725AM22
RA File Number	05AX04001248 AM22
Licence No and Date	0511010954/11/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case with sample of the export product. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. They are advised to support their claim with furnishing the following:</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately. 2. Justification/reason for high wastage of main raw material/s. 3. Difference in export description of normal wastage of raw material/s and higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	57 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00387444AM22
RA File Number	06AX04000138 AM22
Licence No and Date	0611001203/15/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted firm was asked to furnish the following:</p> <ol style="list-style-type: none"> 1. Process of manufacture in detail 	

2. Exact specific name of treatment agent
3. Details of indigenous input with qty.
4. Weight of export.

Firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to ask the firm to furnish the justification for qty. of import of treatment agent since in value terms it seems to be high(around 12% of FOB value).

The case stands deferred for re-listing.

Case No.	58 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00390738AM22
RA File Number	05AX04001336 AM22
Licence No and Date	0511011169/17/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case with sample of the export product. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. They are advised to support their claim with furnishing the following:</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately. 2. Justification/reason for high wastage of main raw material/s. 3. Difference in export description of normal wastage of raw material/s and higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	59 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	COMPOSITES SOLUTION
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00391119AM22
RA File Number	03AX04001543 AM22
Licence No and Date	0311013109/17/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. Based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p>	

Export item	Qty.	Import item	Qty. Recommended
Polyester Laid Netting/Scrim (With Binder)(8-15 GSM)	5000000 Sq. Mtr.	Polyester Laid Netting/Scrim (With Binder)(713 GSM)	5100000 Sq. Mtr.
		Adhesive Namely PVOH,PVC etc.	10000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	60 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	ORNATUS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00404915AM22
RA File Number	03AX04002010 AM22
Licence No and Date	0311013413/28/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. Based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
Gents Jacket 2 sided reversible in Asstd size/color One side Satin printed cupro fabrics 165 GSM other side Tencil fabrics GSM 125+/-10%	100 Nos.	Satin printed Cupro fabrics GSM 165+- 10 PERCENT asstd. Color	185 Mtr.
		Tencil fabrics GSM 125 +/- 10 PNT asstd. Color	185 Mtr.
Ladys Jacket 2 sided reversible in Asstd size/color One side Satin Printed Cupro fabrics 165 GSM, other side Tencil Fabrics GSM 125+/-10%	700 Nos.	Satin printed Cupro fabrics GSM 165+- 10 PERCENT asstd. Color	148 Mtr.
		Tencil fabrics GSM 125 +/- 10 PNT	148 Mtr.
Gents /Ladys Trousers Asstd size/color in Satin Printed Cupro Fabrics GSM 165+/-10%	40 Nos.	Satin printed Cupro fabrics GSM 165+- 10 PERCENT asstd. Color	84 Mtr.

Gents/Ladys Kimona inSatin Printed Cupro fabrics GSM 165+/-10%	83 Nos.	Satin printed Cupro fabrics GSM 165+- 10 PERCENT asstd. Color	121.18 Mtr.
Gents/Ladys Kimona in Tencil fabrics GSM125+/-10%	115 nos.	Tencil fabrics GSM 125 +/- 10 PNT asstd. Color	168.750 Mtr.
Gents Jacket one side imported Satin Printed Cupro Fabrics GSM 165+/-10%	130 Nos.	PSatin printed Cupro fabrics GSM 165+- 10 PERCENT asstd. Colo	240.5 Mtr.
Ladys Jacket One side imported Satin printed Cupro Fabrics GSM 165+/-10% other side Indian fabrics	400 Nos.	Satin printed Cupro fabrics GSM 165+/- 10% asstd. Color	656 Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	61 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00000278AM23
RA File Number	06AX04000016 AM23
Licence No and Date	0611001289/18/04/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted improper reply. For exp product s.n.1, three fabrics are used but CAD are only two.. Number of bundles not given. For exp. Product-2, fabrics used are two but CAD are four. The committee decided to ask the firm to furnish the proper reply as under;</p> <ol style="list-style-type: none"> 1. CAD mentioning import/export serial no, length, width and no of bundles placed on it. 2. Colour image with arrow marking of import item. 3. Justification of claiming much higher than SION. 4. Measurement chart <p>The case stands deferred for re-listing.</p>	

Case No.	62 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	GLOBE COTYARN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00000372AM23
RA File Number	03AX04000238 AM23

Licence No and Date	0311014072/22/04/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. Based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
BED LINEN MADE UPS (BED 100% LINEN) (NET CONTENT OF IMPORT ITEM 9352 MTR)	1584 Set.	FLAX GREY FABRIC	9910 Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	63 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00000659AM23
RA File Number	04AX04000073 AM23
Licence No and Date	0411003254/09/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted incomplete information in their reply, therefore, committee decided to ask the firm to furnish the following:	
<div><div>1. To submit the indigenous item in 4 E, clearly indicating whether Insole socks and upper making are using from a domestic source.</div><div>2. Reason for asking for a high quantity of Synthetic lining at import item 1 and 2 (4.38 Sq. Ft) than SION fixed at G-28.</div><div>3. To give GSM of Synthetic Lining.</div></div>	
The case stands deferred for re-listing.	

Case No.	64 / NC/5/MEET/Nov/202223/17		
Case Status	Case Deferred		
Party Name	MRS EXPORTS		
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022		
HQ File Number	HQRNORM APPLY 00000722AM23		
RA File Number	06AX04000062 AM23		
Licence No and Date	0611001344/11/05/2022		

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and noted that firm was asked to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Stage wise wastage.

The firm has submitted their reply vide dated 16.11.2022 and requested for appear before NC for personal hearing to explain their case. The committee went through the information submitted and decided to accept the firm's request and defer the case.

The case stands deferred for re-listing.

Case No.	65 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00000866AM23
RA File Number	05AX04000497 AM23
Licence No and Date	0511012635/19/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	66 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00000998AM23
RA File Number	05AX04000572 AM23
Licence No and Date	0511012811/26/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on

recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	67 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001078AM23
RA File Number	05AX04000586 AM23
Licence No and Date	0511012875/30/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	68 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001110AM23
RA File Number	05AX04000643 AM23
Licence No and Date	0511012923/01/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	69 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	JAWANDSONS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022

and Date	
HQ File Number	HQRNORM APPLY 00001219AM23
RA File Number	30AX04000089 AM23
Licence No and Date	3011002216/06/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	70 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001220AM23
RA File Number	05AX04000679 AM23
Licence No and Date	0511013035/06/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	71 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001582AM23
RA File Number	06AX04000109 AM23
Licence No and Date	0611001420/22/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD. 2. Coloured Image and Measurement chart. 	

The case stands deferred for re-listing.

Case No.	72 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	WINNER OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001583AM23
RA File Number	04AX04000251 AM23
Licence No and Date	0411003498/22/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Specification of all the import items, including Cow finished leather, Lamb Fur Leather and FINISHED sheep LEATHER.
2. To give CAD/CAM of cutting Leather for the manufacturing Shoe Upper, indicating calculation and net + wastage for the import items.
3. Reason for importing; Cow finished leather, Lamb Fur Leather and FINISHED sheep LEATHER, simultaneously for export item.
4. Compare the requirement in tabular form with SION at G-13 or G-22 (as the case may be) specifying ladies or Gents. If any, higher quantity/additional item/s are required, then to give justification.

The case stands deferred for re-listing.

Case No.	73 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001655AM23
RA File Number	04AX04000262 AM23
Licence No and Date	0411003520/24/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Specification of All the import items including finished leather, giving details thereof, and indicating location/function in uppers
2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency.
3. Difference in Export item 1 & 3 and 2 & 4 as described is the same. Also to indicate composition of Item No; 7 whether, it is 100% made of Leather.

4. Calculation for the requirement of imported inputs for manufacturing Export items, comparing in tabular form with SION fixed in Hand Book of procedure Vol. II, separately for Ladies Leather Shoe upper and Gents Leather Shoe upper with justification for additional requirement, if any, comparing with respective SION fixed in book (G-13 and G-23).

The case stands deferred for re-listing.

Case No.	74 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001633AM23
RA File Number	06AX04000107 AM23
Licence No and Date	0611001433/24/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD. 2. Coloured Image and Measurement chart. <p>The case stands deferred for re-listing.</p>	

Case No.	75 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001638AM23
RA File Number	04AX04000263 AM23
Licence No and Date	0411003513/24/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Specification of All the import items including finished leather, giving details thereof, and indicating location/function in Export item. 2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency. 3. To fill indigenous item/s in 4 E annexure. 4. Compare the requirement in tabular form with SION fixed in Hand Book of procedure Vol. II, G-13 and to give justification for additional item/s and higher quantity, if any. <p>The case stands deferred for re-listing.</p>	

Case No.	76 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001647AM23
RA File Number	04AX04000260 AM23
Licence No and Date	0411003514/24/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	77 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	NIBRAS & CO
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001681AM23
RA File Number	04AX04000287 AM23
Licence No and Date	0411003525/27/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. The requirement Leather is different for Gents Leather Shoe upper and Half Boot Upper, therefore. to indicate quantity of each type of export item separately. 2. To clarify whether Boot upper is long boot or half boot, based on SION fixed at Handbook of procedure Vol II. 3. To give thickness and specification of Cow Finished Leather. 4. To indicate clearly whether full insole socks will be used from indigenous material. <p>The case stands deferred for re-listing.</p>	

Case No.	78 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	A2DS SCHUH FABRIK PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001690AM23
RA File Number	04AX04000293 AM23
Licence No and	0411003534/27/06/2022

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. To give GSM of Fabric/Mesh. 2. To indicate the requirement of imported items of Fabric/Mesh in Sq.Ft or in Sq. Meter. 3. Compare the requirement in tabular form with SION fixed at G-14 and if the additional items/higher quantity are required then to give justification. 4. Whether the full insole socks in shoes will be made from indigenous items. <p>The case stands deferred for re-listing.</p>	

Case No.	79 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	LLOYD SHOES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001704AM23
RA File Number	04AX04000304 AM23
Licence No and Date	0411003547/28/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Reason for asking leather and lining at several places for a single export item. If leather/lining is different thickness/specification then to give requirements indicating number of shoes for each type of leather/lining. 2. Compare the requirement in tabular form with SION fixed at G-22 (if the description of export item is the same) and if additional items/ higher quantity is required then to give justification. 3. The requirement of leather is dependent upon whether Full Insole Socks are used from indigenous sources; therefore, the same is to be clarified. 4. Specification, thickness and GSM (as applicable for the item) for leather, lining and other items are to be given. <p>The case stands deferred for re-listing.</p>	

Case No.	80 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001766AM23
RA File Number	06AX04000119 AM23
Licence No and Date	0611001445/29/06/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Specifications of Microfiber suede (as, it is not given in SION G-14) with its function, location and justification.
2. GSM of Synthetic lining.

The case stands deferred for re-listing.

Case No.	81 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	SERENE SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00001771AM23
RA File Number	04AX04000249 AM23
Licence No and Date	0411003573/30/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. To indicate all the indigenous items in 4 E annexure.
2. Reason for indicating UOM in Sq. Metre in application and sq. ft. in 4 E attached at portal.
3. To indicate whether leather, full insole socks and synthetic lining are used from indigenous sources.
4. CAD / CAM of using Sheep fur lining in export items giving photographs.

The case stands deferred for re-listing.

Case No.	82 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	INDO SLATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002568AM23
RA File Number	05AX04001327 AM23
Licence No and Date	0511014191/10/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD.
2. Coloured Image with marking of each fabric.
3. Measurement chart.
4. Per Pc requirement of inputs in matrix form.

The case stands deferred for re-listing.

Case No.	83 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002570AM23
RA File Number	04AX04000412 AM23
Licence No and Date	0411003781/10/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Complete specification for all the import items, indicating also with thickness of Bovine Finished Leather.
2. CAD/CAM of export items with cutting of leather, giving efficiency chart and also net import content of each import item and wastage.
3. Calculation for the requirement of all the import items for the manufacture of Export items in tabular form compared with respective SION fixed in H. Book of Procedure Vol II.
4. If any, additional item is required other than the SION fixed, then to give justification for the same.

The case stands deferred for re-listing.

Case No.	84 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002574AM23
RA File Number	04AX04000422 AM23
Licence No and Date	0411003783/10/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Complete specification, giving a thickness of import and Export items.
2. Justification of wastage of wet blue heifer hides for the manufacture of finished leather.
3. In production Consumption data year has not been shown and secondly, production and consumption quantity has been shown the same. It is to be clarified.

The case stands deferred for re-listing.

Case No.	85 / NC/5/MEET/Nov/202223/17
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Case Status	Case Deferred
Party Name	JYOTI APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002576AM23
RA File Number	05AX04001330 AM23
Licence No and Date	0511014199/10/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD. 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Per Pc requirement of inputs in matrix form. <p>The case stands deferred for re-listing.</p>	

Case No.	86 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002585AM23
RA File Number	32AX04000215 AM23
Licence No and Date	3211003493/10/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD. 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Per Pc requirement of inputs in matrix form. <p>The case stands deferred for re-listing.</p>	

Case No.	87 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002589AM23
RA File Number	06AX04000165 AM23
Licence No and	0611001523/10/08/2022

Date										
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that Synthetic lining and Full insole socks are procured indigenously and used in manufacturing long boot. Based on recommendation of technical authority and CLRI, committee decided to approve the adhoc norms as under:</p> <p>Export Item: Ladies Leather Long Boot (CONTAINING 71620 SQFT FINISHED LEATHER MADE FROM THE HIDE OF COW AND 8000 PRS UNIT SOLE (RUBBER SOLE DUBLIN))</p> <p>Qty. :8000 Pairs</p> <p>Import Items:</p> <table border="1"> <thead> <tr> <th>S. no.</th> <th>Import description</th> <th>Qty. recommended</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Finished Leather made from hide of Cow Thickness 1.4 to 1.8 MM as per 4 E Annexure</td> <td>4.75x 8000=38,000 Sq. Ft</td> </tr> <tr> <td>2</td> <td>Unit Sole (Rubber Sole Dublin) (Relevant)</td> <td>Net to net</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>		S. no.	Import description	Qty. recommended	1	Finished Leather made from hide of Cow Thickness 1.4 to 1.8 MM as per 4 E Annexure	4.75x 8000=38,000 Sq. Ft	2	Unit Sole (Rubber Sole Dublin) (Relevant)	Net to net
S. no.	Import description	Qty. recommended								
1	Finished Leather made from hide of Cow Thickness 1.4 to 1.8 MM as per 4 E Annexure	4.75x 8000=38,000 Sq. Ft								
2	Unit Sole (Rubber Sole Dublin) (Relevant)	Net to net								

Case No.	88 / NC/5/MEET/Nov/202223/17										
Case Status	Case Approved										
Party Name	AAYDEE EXPORTS PRIVATE LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022										
HQ File Number	HQRNORM APPLY 00002551AM23										
RA File Number	03AX04002484 AM23										
Licence No and Date	0311017055/10/08/2022										
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:</p> <table border="1"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>100% Linen Bleached Fabric GSM 150 +/- 10 %</td> <td>16380 Kg.</td> <td>100% Linen Grey Fabric GSM 150 +/- 10%</td> <td>16707 Kg.</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				Export item	Qty.	Import item	Qty. Recommended	100% Linen Bleached Fabric GSM 150 +/- 10 %	16380 Kg.	100% Linen Grey Fabric GSM 150 +/- 10%	16707 Kg.
Export item	Qty.	Import item	Qty. Recommended								
100% Linen Bleached Fabric GSM 150 +/- 10 %	16380 Kg.	100% Linen Grey Fabric GSM 150 +/- 10%	16707 Kg.								

Case No.	89 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	MAGNOLIA MARTINIQUE CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002561AM23
RA File Number	05AX04001325 AM23
Licence No and Date	0511014179/10/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1.	LADIES BLAZER (Made from 100% Pure Wool Check Fabric, GSM = 271 +/- 10%) Style No.: FINLEY BLAZER	256 NOS	100% Pure Wool Check Fabric, GSM = 271 +/- 10%, Width = 58"	640 SQM
2.	LADIES JACKET (Made from 100% Pure Wool Check Fabric, GSM = 271 +/- 10%) Style No.: BARN JACKET	135 NOS	100% Pure Wool Check Fabric, GSM = 271 +/- 10%, Width = 58"	486 SQM
3.	LADIES TOP (made from 100% Pure Wool Check Fabric, GSM = 258 +/- 10%) Style No.: Lily Funnel Neck Top	156 NOS	100% Pure Wool Check Fabric, GSM = 258 +/- 10%, Width = 58"	285 SQM
4.	Ladies Dress (Made from 100% Pure Wool Check Fabric, GSM = 258 +/- 10%) Style No.: Carlyle Panel Dress CHK	77 NOS	100% Pure Wool Check Fabric, GSM = 258 +/- 10%, Width = 58"	345 SQM
5.	LADIES BLAZER (Made from 100% Pure Wool Check Fabric, GSM = 351 +/- 10%)	196 NOS	100% Pure Wool Check Fabric, GSM = 351 +/- 10%, Width = 58"	531 SQM

	Style No.: FINLEY BLAZER CHK			
6.	LADIES PANT (Made from 100% Pure Wool Check Fabric, GSM = 351 +/- 10%) Style No.: ZOEY BELTED PANT CHK	144 NOS	100% Pure Wool Check Fabric, GSM = 351 +/- 10%, Width = 58"	501 SQM
7.	LADIES VEST (Made from 100% Pure Wool Check Fabric, GSM = 351 +/- 10%) Style No.: DEVON SINGLE BREASTED VEST CHK	79 NOS	100% Pure Wool Check Fabric, GSM = 351 +/- 10%, Width = 58"	134 SQM
8.	LADIES TOP (Made from 78% Wool 20% Mohair 2% PA Dyed Fabric, GSM = 298 +/- 10%) Style No.: Lily Funnel Neck Top	148 NOS	78% Wool 20% Mohair 2% PA Dyed Fabric, GSM = 298 +/- 10%, Width = 58"	270 SQM
9.	LADIES JACKET (Made from 78% Wool 20% Mohair 2% PA Dyed Fabric, GSM = 298 +/- 10%) Style No.: IVEY JACKIE	111 NOS	78% Wool 20% Mohair 2% PA Dyed Fabric, GSM = 298 +/- 10%, Width = 58"	223 SQM
10.	LADIES JACKET (Made from 78% Wool 20% Mohair 2% PA Dyed Fabric, GSM = 298 +/- 10%) Style No.: BIG BUTTON JACKET	43 NOS	78% Wool 20% Mohair 2% PA Dyed Fabric, GSM = 298 +/- 10%, Width = 58"	219 SQM
11.	LADIES PANT (Made from 100% Pure Wool Check Fabric, GSM = 258 +/- 10%) Style No.: BOSSY PANT	60 NOS	100% Pure Wool Check Fabric, GSM = 258 +/- 10%, Width = 58"	135 SQM
12.	LADIES JACKET (Made from 100% Pure Wool Check Fabric, GSM = 258 +/- 10%) Style No.: BIG BUTTON JACKET	38 NOS	100% Pure Wool Check Fabric, GSM = 258 +/- 10%, Width = 58"	194 SQM

13.	LADIES TOP (Made from 100% Pure Wool Check Fabric, GSM = 258 +/- 10%) Style No.: LILY FUNNEL NECK TOP	48 NOS	100% Pure Wool Check Fabric, GSM = 258 +/- 10%, Width = 58"	88 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	90 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	SUCHETA ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002611AM23
RA File Number	06AX04000157 AM23
Licence No and Date	0611001528/11/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;	
<ol style="list-style-type: none"> 1. To indicate separate quantity of Gents and Ladies boots and also whether these are half boot or long boot (i.e. up-to Knee) 2. Share photographs of export items. 3. Compare the requirement with respective SION fixed in Hand-Book of procedure Vol. II in tabular form and to give details in the remark column. 4. Specifications of Import items. 	
The case stands deferred for re-listing.	

Case No.	91 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002612AM23
RA File Number	06AX04000167 AM23
Licence No and Date	0611001530/11/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;	
<ol style="list-style-type: none"> 1. CAD. 2. Coloured Image with marking of each fabric. 	

3. Measurement chart.

The case stands deferred for re-listing.

Case No.	92 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002597AM23
RA File Number	02AX04000250 AM23
Licence No and Date	0211002838/11/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD.
2. Coloured Image with marking of each fabric.
3. Measurement chart.

The case stands deferred for re-listing.

Case No.	93 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	FUTURE WELL SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002601AM23
RA File Number	04AX04000373 AM23
Licence No and Date	0411003792/11/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Specification of each import item, giving thickness of leathers and GSM of Synthetic Lining and also to indicate where it will be used like in Upper making, Full insole Socks or Lining material.
2. Compare the requirement in tabular form with SION G-23 fixed at Handbook of procedure Vol II.
3. To fill indigenous items in 4 E Annexure.

The case stands deferred for re-listing.

Case No.	94 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred

Party Name	QUALIPACK PACKAGINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002628AM23
RA File Number	56AX04000135 AM23
Licence No and Date	5611001118/12/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <p>1. For import item no -02, IT (CHS) classification is for virgin material, while item of import is not virgin material. Please clarify.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	95 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002654AM23
RA File Number	05AX04001365 AM23
Licence No and Date	0511014287/16/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <p>1. CAD. 2. Coloured Image with marking of each fabric. 3. Measurement chart.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	96 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	OVERSEAS LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002659AM23
RA File Number	04AX04000443 AM23
Licence No and Date	0411003806/16/08/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Specification and thickness of Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa (Sheep Finished Leathers) and PROCESSED SHEEP LEATHERS (WETBLUE)
2. Calculation for the requirement of processed Sheep skin leather for the manufacturing of the Finished leather.
3. Difference in Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa(Sheep Finished Leathers).
4. Chemical name of RETAN Gland RETAN CB and compare the requirement with SION fixed at G 46 of Handbook of procedure Vol II.

The case stands deferred for re-listing.

Case No.	97 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002674AM23
RA File Number	05AX04001394 AM23
Licence No and Date	0511014329/17/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD. 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	98 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002676AM23
RA File Number	05AX04001406 AM23
Licence No and Date	0511014331/17/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case with sample of the export product. The Committee heard the representative of the applicant and the explanation given by him in respect of the</p>	

queries raised in this case. They are advised to support their claim with furnishing the following:

1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately.
2. Justification/reason for high wastage of main raw material/s.
3. Difference in export description of normal wastage of raw material/s and higher wastage.

The case stands deferred for re-listing.

Case No.	99 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	THREADS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002666AM23
RA File Number	06AX04000091 AM23
Licence No and Date	0611001542/17/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
NYLON SEWING THREADS MADE OF 147059 KGS OF HT Nylon 6 Filament Yarn (NYLON 6 SEWING THREAD DENIER RANGE 210 DENIER To 840 DENIER) +/- 10%	147059 Kg.	HT Nylon 6 Filament Yarn (NYLON 6 SEWING THREAD DENIER RANGE 210 DENIER To 840 DENIER) +/- 10%	148529.59 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	100 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002667AM23
RA File Number	05AX04001329 AM23
Licence No and Date	0511014319/17/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	101 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	FASHION ACCESSORIES
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002673AM23
RA File Number	05AX04001404 AM23
Licence No and Date	0511014307/17/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD. 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	102 / NC/5/MEET/Nov/202223/17		
Case Status	Case Approved		
Party Name	THREADS (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022		
HQ File Number	HQRNORM APPLY 00002685AM23		
RA File Number	06AX04000093 AM23		
Licence No and Date	0611001544/18/08/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
POLYESTER SEWING THREADS MADE OF 188536.27 KGS OF HT Tenacity Polyester Yarn (50 DENIER to 1000 DENIER) +/- 10%	188536 Kg.	HT Tenacity Polyester Yarn (50 DENIER, to 1000 DENIER) +/- 10%	190421.36 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	103 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002690AM23
RA File Number	06AX04000176 AM23
Licence No and Date	0611001546/18/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	104 / NC/5/MEET/Nov/202223/17										
Case Status	Case Approved										
Party Name	KANPUR PLASTIPACK LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022										
HQ File Number	HQRNORM APPLY 00002729AM23										
RA File Number	06AX04000177 AM23										
Licence No and Date	0611001550/22/08/2022										
Norms Committee Decision:											
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:											
<table><tr><td>Export item</td><td>Qty.</td><td>Import item</td><td>Qty. Recommended</td></tr><tr><td>CRIMP PP TEXTURED YARN (Having Net Contents of 100000 Kgs. of POLYPROPYLENE GRANULES)</td><td>100000 Kg.</td><td>POLYPROPYLENE GRANULES</td><td>103000 Kg.</td></tr></table>				Export item	Qty.	Import item	Qty. Recommended	CRIMP PP TEXTURED YARN (Having Net Contents of 100000 Kgs. of POLYPROPYLENE GRANULES)	100000 Kg.	POLYPROPYLENE GRANULES	103000 Kg.
Export item	Qty.	Import item	Qty. Recommended								
CRIMP PP TEXTURED YARN (Having Net Contents of 100000 Kgs. of POLYPROPYLENE GRANULES)	100000 Kg.	POLYPROPYLENE GRANULES	103000 Kg.								
RA concerned may take necessary action subject to compliance of other usual conditions.											

Case No.	105 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022

HQ File Number	HQRNORM APPLY 00002721AM23
RA File Number	05AX04001396 AM23
Licence No and Date	0511014399/22/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	106 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002722AM23
RA File Number	05AX04001459 AM23
Licence No and Date	0511014401/22/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD. 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	107 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	ARROW SHOES
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002724AM23
RA File Number	04AX04000447 AM23
Licence No and Date	0411003841/22/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. In application 22 items of import are given whereas in 4 E annexure only two items of import are shown, 	

therefore, to clarify the same.

2. Reason for using wet blue as well finished leather in the Shoe upper, indicating where these will be used like in upper./full insole socks, lining etc.
3. Thickness of import of both types of leather.
4. Compare the requirement in tabular form with SION fixed at G13 (for gents) G22 (for ladies closed upper), as the case may be.

The case stands deferred for re-listing.

Case No.	108 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	RUKSH GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002728AM23
RA File Number	06AX04000179 AM23
Licence No and Date	0611001549/22/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD. 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	109 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	AAR ZED SHOES
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002743AM23
RA File Number	04AX04000458 AM23
Licence No and Date	0411003845/23/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. To indicate separate quantity of Shoe upper, Half boot upper (indicating ladies or gents separately) and clearly specifying Boot Upper whether ladies or gents and also half boot or full boot (i. e. upto knee), providing Photographs etc. (It may be noted that the requirement of leather is different for each type of above item). 2. Thickness of each type of leather to import and function/application in upper. 	

3. Function of indigenous items also particularly Textile Material, Rubber welt and canvas in making upper
4. Whether full insole Socks will be procured indigenously.

The case stands deferred for re-listing.

Case No.	110 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	BULKCORP INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002744AM23
RA File Number	08AX04000787 AM23
Licence No and Date	0811005760/23/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS WITH/WITHOUT LINER NET CONTENTS (A) PP WOVEN FABRICS WITH/WITHOUT UV STABILIZER 290000 KGS (B) ARTICLES MADE OF POLYPROPYLENE (NARROW WOVEN FABRIC) 60000 KGS. (C) POLYPROPYLENE MULTI FILAMENT YARN 20000 KGS (D) ARTICLES MADE OF LDPE/LLDPE(LINER) 30000 KGS	400000 Kg.	PP Woven Fabric With without UV stabilizer 2 percentage by weight	1.05 Kg/Kg content in export
		ARTICLES MADE OF POLYPROPYLENE (NARROW WOVEN FABRIC)	1.05 Kg/Kg content in export
		POLYPROPYLENE MULTIFILAMENT YARN	1.05 Kg/Kg content in export
		ARTICLES MADE OF LDPE/LLDPE(LINER)	1.05 Kg/Kg content in export
FLEXIBLE INTERMEDIATE BULK CONTAINERS WITH/WITHOUT LINER NET CONTENTS (A) PP WOVEN FABRICS WITH/WITHOUT UV STABILIZER 320000 KGS (B) ARTICLES MADE OF POLYPROPYLENE (NARROW WOVEN FABRIC) 60000 KGS. (C) POLYPROPYLENE MULTI FILAMENT YARN 20000 KGS	400000 Kg.	PP Woven Fabric With without UV stabilizer 2 percentage by weight	1.05 Kg/Kg content in export
		ARTICLES MADE OF POLYPROPYLENE (NARROW WOVEN FABRIC)	1.05 Kg/Kg content in export
		POLYPROPYLENE MULTIFILAMENT YARN	1.05 Kg/Kg content in export

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	111 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002746AM23
RA File Number	03AX04002841 AM23
Licence No and Date	0311017419/23/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	112 / NC/5/MEET/Nov/202223/17		
Case Status	Case Approved		
Party Name	CENTURY OVERSEAS		
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022		
HQ File Number	HQRNORM APPLY 00002747AM23		
RA File Number	05AX04001432 AM23		
Licence No and Date	0511014420/23/08/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
Babies Romper Style No. NO481773IN Made from 55% Linen 45% Rayon woven yarn dyed Fabric, GSM = 140 +/- 10%	810 Nos.	55% Linen 45% Rayon woven yarn dyed Fabric, GSM = 140 +/- 10%	0.96 Sq. Mtr/pc
Children Shirt (Half Sleeves) Style No. NO477503LB	945 Nos.	55% Linen 45% Rayon woven yarn dyed Fabric, GSM = 140 +/- 10%	1.12 Sq. Mtr/pc

Made from 55% Linen 45% Rayon woven yarn dyed Fabric, GSM = 140 +/- 10%			
Babies Romper Style No. NO477498IN Made from 55% Linen 45% Rayon woven Printed Fabric, GSM = 140 +/- 10%	895 Nos.	55% Linen 45% Rayon woven Printed Fabric, GSM = 140 +/- 10%	0.85 Sq. Mtr/pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	113 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	NIRMAL FIBRES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002761AM23
RA File Number	05AX04001472 AM23
Licence No and Date	0511014444/24/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export List	Qty.	Import item	Qty. Recommended
Polypropylene Non-Woven Fabric(WITHOUT FILLER)	52000 Kg.	Polypropylene Granules	54600 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	114 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002783AM23
RA File Number	05AX04001490 AM23
Licence No and Date	0511014473/25/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case with sample of the export product. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. They are advised to support their claim with furnishing the following:

1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately.
2. Justification/reason for high wastage of main raw material/s.
3. Difference in export description of normal wastage of raw material/s and higher wastage.

The case stands deferred for re-listing.

Case No.	115 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002784AM23
RA File Number	05AX04001468 AM23
Licence No and Date	0511014474/25/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;	
<ol style="list-style-type: none"> 1. To indicate the number of PCs OF BELTS to export in each thickness. 2. Calculation for requirement of leather indicating net content and wastage separately for each type of export item. 3. Indigenous items to use in manufacturing the export item in 4 E annexure of the application. 	
The case stands deferred for re-listing.	

Case No.	116 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	SHAH EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002787AM23
RA File Number	05AX04001399 AM23
Licence No and Date	0511014478/25/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.	
GSM should be matched in both the import and export items.	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	117 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002774AM23
RA File Number	08AX04000826 AM23
Licence No and Date	0811005826/25/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Sketch/image. 2. Measurement chart. 3. Stage-wise wastage. 4. Nomenclature of snap bands <p>The case stands deferred for re-listing.</p>	

Case No.	118 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002782AM23
RA File Number	05AX04001492 AM23
Licence No and Date	0511014472/25/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case with sample of the export product. The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. They are advised to support their claim with furnishing the following:</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately. 2. Justification/reason for high wastage of main raw material/s. 3. Difference in export description of normal wastage of raw material/s and higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	119 / NC/5/MEET/Nov/202223/17
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Case Status	Case Approved								
Party Name	CENTENARY GEOTEX PRIVATE LIMITED								
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022								
HQ File Number	HQRNORM APPLY 00002795AM23								
RA File Number	08AX04000851 AM23								
Licence No and Date	0811005838/26/08/2022								
Norms Committee Decision:									
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:									
<table><tr><th>Details of Export List</th><th>Qty.</th><th>Import item</th><th>Qty. Recommended</th></tr><tr><td>Nonwoven fabrics (Net Content in the export product 400000 KGS of Polypropylene Granules)</td><td>400000 KGS</td><td>Polypropylene Granules</td><td>420000 KGS</td></tr></table>		Details of Export List	Qty.	Import item	Qty. Recommended	Nonwoven fabrics (Net Content in the export product 400000 KGS of Polypropylene Granules)	400000 KGS	Polypropylene Granules	420000 KGS
Details of Export List	Qty.	Import item	Qty. Recommended						
Nonwoven fabrics (Net Content in the export product 400000 KGS of Polypropylene Granules)	400000 KGS	Polypropylene Granules	420000 KGS						
RA concerned may take necessary action subject to compliance of other usual conditions.									

Case No.	120 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	JAWANDSONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002815AM23
RA File Number	30AX04000212 AM23
Licence No and Date	3011002530/27/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	121 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	AYM SYNTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002824AM23
RA File Number	03AX04002924 AM23
Licence No and	0311017543/29/08/2022

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	122 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	BUYING CONCEPTS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002834AM23
RA File Number	05AX04001477 AM23
Licence No and Date	0511014525/29/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	123 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	S M EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002865AM23
RA File Number	02AX04000297 AM23
Licence No and Date	0211002945/30/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	124 / NC/5/MEET/Nov/202223/17
Case Status	Case Deferred
Party Name	MRS EXPORTS

Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002864AM23
RA File Number	06AX04000190 AM23
Licence No and Date	0611001570/30/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	125 / NC/5/MEET/Nov/202223/17
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 17 and 14/12/2022
HQ File Number	HQRNORM APPLY 00002870AM23
RA File Number	05AX04001539 AM23
Licence No and Date	0511014583/31/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	